

दूरभाष : 2713526



क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियन्त्रण बोर्ड

33/18 कपिल बिहार, सहारनपुर-247001

सन्दर्भ सं: 64/O.A.No.74/2023(Suneel)/2024

दिनांक : 23/04/2024

To,

The Registrar
National Green Tribunal
Principal Bench
New Delhi.
E-mail : judicial-ngt@gov.in

Sub.- Compliance to the order issued on dated 15.02.2024 in O.A. No. 74 of 2023 in the matter of Suneel Kumar Versus State of Uttar Pradesh.

Respected Sir,

With reference to the subject mentioned above kindly find enclosed herewith an compliance report in Compliance of the order issued on dated 15.02.2024 in O.A. No. 74 of 2023 in the matter of Suneel Kumar Versus State of Uttar Pradesh.

With regards.

Encl. : As above.

Yours faithfully,


23/04/2024
(Dr. Yogender Kumar)
Regional Officer.

Ref. No. and Date as above:-

Copy to :

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, Noida for perusal and necessary action.
3. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
4. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.

Regional Officer

Report

In compliance of
Hon'ble NGT, Principal Bench, New Delhi's order dated 15.02.2024
In the matter of Original Application No.74/2023
(Suneel Kumar Versus State of Uttar Pradesh)

Joint Committee
(CPCB, UPPCB & District Magistrate Saharanpur, UP)

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1.0. Background

In pursuant of the Hon'ble NGT order dated 13.03.2023, 26.09.2023 & 15.02.2024 in O.A. No. 74 of 2023 in the matter of Suneel Kumar Versus State of Uttar Pradesh regarding complaint against the sugar and distillery unit i.e. M/s Bajaj Hindusthan Sugar Mill and Distillery Unit at Village Gangauli, Block-Nagal, District Saharanpur.

With reference to Hon'ble NGT order dated 26.09.2023, inspection of both the sugar and distillery unit have been carried out by a Joint Committee comprising of CPCB, SPCB and District Magistrate, and submitted report to Hon'ble Tribunal on 09.02.2024. Subsequently the hearing made on dated 15.02.2024, following observation was made by Hon'ble NGT in the inspection report filed on 09.02.2024 by the joint committee:

"....A perusal of the report reveals that in the sample taken from outlet of STP of the unit, the fecal coliform was found to be high, not complying with the standard. The report further discloses that during the visit, significant quantum of fly ash and press mud was found dumped within as well as outside the premises and the photographs in this regard are placed on record at page 103 and 104. We also find that there is mismatch in respect of extraction of water by the unit and its discharge in sugar unit, which is much higher than the extraction for which no explanation has come on record and therefore, water balance should be disclosed in the next report. Same disclosure should be made for distillery unit. Clarification should also be made regarding adequacy of 185 hectares of land for ferti-irrigation and how flooding due to application of effluent is avoided...."

In compliance to above orders, Joint Committee was constituted comprising the following members.

Committee Members

1. Sh. Arvind Kumar, Scientist 'C', CPCB, RD Lucknow- Representative of CPCB
2. Dr. Yogendra Kumar, RO, Regional Office UPPCB, Saharanpur- Representative of UPPCB
3. Sh. Mukul Kumar Sagar, Naib Tehsildar, Devband, Saharanpur- Representative DM Saharanpur

2.0. Inspection and Monitoring of Joint Committee:

The Joint committee carried out inspection and monitored M/s Bajaj Hindusthan Sugar Ltd. (Sugar and Distillery Unit), located at Village-Gangnauli, Post- Tanshipur, Nagal, Saharanpur, Uttar Pradesh on March 21, 2024. The salient observations and recommendations are as under:

2.1. Inspection of M/s Bajaj Hindusthan Sugar Limited (Sugar Unit), Gangnauli, Saharanpur, U.P.

M/s Bajaj Hindusthan Sugar Ltd. (Sugar Unit), Village-Gangnauli, Post- Tanshipur, Nagal, Saharanpur, Uttar Pradesh (Hereinafter referred as “the Sugar unit”) was inspected by a Joint committee on 21.03.2024 in reference to Hon’ble NGT order dated 15.02.2024.

The information collected from the unit are presented in the format given as under:

A: General Information		
1	Name of the unit and Address	M/s Bajaj Hindusthan Sugar Ltd. (Sugar Unit), Village-Gangnauli, Post- Tanshipur, Nagal, Saharanpur, Uttar Pradesh
2	Name of the Proprietor/ Contact person – Designation Contact No.	Mr. Harvish Kumar Malik, Senior General Manager (Unit Head) Mobile- 9919001604
3	Year of Comm.	2006
4	Sector	Private
6	Cane crushing capacity	10000 TCD
7	Cane crushed	706060 Ton (30.10.2023 to 16.03.2024) Details are annexed as Annexure-1
8	Sugar produced	71435 Ton (30.10.2023 to 16.03.2024)
9	Molasses generation	33640 Ton (30.10.2023 to 16.03.2024)
10	Press Mud generation	35088.6 Ton (30.10.2023 to 16.03.2024)
B: Water Pollution and its Control:		

1	<p>Water Supply Source</p> <p>Water Consumption (KLD)</p> <ul style="list-style-type: none"> ➤ Industrial ➤ Domestic 	<p>Borewell-02 Nos. (214.22 KLD)</p> <p>150.22 KLD (Avg. for 30.10.2023 to 16.03.2024) based on the available logbook</p> <p>64 KLD (Avg. for 30.10.2023 to 16.03.2024) based on the available logbook</p>
2	<p>Waste Water Generation (KLD)</p> <ul style="list-style-type: none"> ➤ Industrial ➤ Domestic 	<p>Total- 765.59 KLD</p> <p>718.71 KLD (Avg. for 30.10.2023 to 16.03.2024) based on the available logbook</p> <p>46.88 KLD (Avg. for 30.10.2023 to 16.03.2024) based on the available logbook</p>
3	<p>Waste water treated (KLD)</p> <ul style="list-style-type: none"> ➤ Industrial ➤ Domestic 	<p>Total- 765.59 KLD</p> <p>718.71 KLD (Avg. for 30.10.2023 to 16.03.2024) based on the available logbook</p> <p>46.88 KLD (Avg. for 30.10.2023 to 16.03.2024) based on the available logbook</p>
4	<p>Details of ETP</p> <ul style="list-style-type: none"> ➤ ETP Description With flow diagram (with specific reference to O&G removal system) 	<p>Screen bar→ Oil and Grease separator→Equalization tank→Primary Clarifier→Aeration Tank→ Secondary Clarifier→Sand Filter→ACF→Sludge Drying Beds</p>
5	<p>Mode of disposal of treated effluent</p>	<p>Ferti-irrigation</p>
6	<p>Flow measuring device installed at outlet of ETP</p>	<p>Yes, installed</p>

7	Status of Consent under the Water Act-1974	Valid up-to 31.12.2025
b (I) Information regarding Ferti-irrigation		
1	Details of treatment of effluent before ferti-irrigation	ETP treated effluent
2	Command area for irrigation (available land area)	185.5 Hectare
3	System of transportation of treated effluent upto field.	Through HDPE pipeline
4	Formal agreements with farmers for using treated effluent	Yes
5	Storage facility available for treated effluent during low demand period	Yes, lagoon of capacity 15600 m ³
C: Air Pollution and its Control		
1	Sources of Air Pollution	Details of Boilers- 90 TPH, 90 TPH & 30 TPH
2	<ul style="list-style-type: none"> ➤ Type of Fuel used with consumption ➤ Stack details with APCS 	Fuel- Bagasse (approx. 80 ton/hr) Wet scrubber having 65-meter height from Ground level
3	Status of Consent under the Air Act-1981	Valid up-to 31.12.2025
D: Waste Management		
1	Type & Quantity of Waste Generated (2022-2023)	ETP Sludge- 168 Ton Press Mud- 46953.3 Ton Boiler ash- 6823.7 Ton Used oil- 0.49 Ton
2	Facility of Storage/ Disposal	ETP Sludge- ETP sludge is being used as manure Press Mud-Given to farmers for use as manure

		Boiler ash- Boiler Ash is being used in filling of low land area Used oil- Used Oil is mixed with bagasse and fired in boiler.
3	Disposal of waste	As above
4	Status of Grant of authorization	Valid till 31.07.2028

Observation:

1. The unit is engaged in production of sugar using cane as major raw material with consented capacity of 10000 TCD. The unit has started its cane crushing for the current crushing session (2023-24) on 30.10.2023.
2. The Sugar unit is meeting its fresh water requirement through two nos. of bore wells. The unit has obtained NOC from Ground Water Department, Govt. of U.P. for extraction of ground water. The unit also maintained logbook for the consumption of fresh water. Copy of logbook is annexed as **Annexure-2**.
3. The Sugar unit has Effluent Treatment Plant (ETP) of capacity 1000 KLD, comprising of Intake Chamber, Oil and Grease tank, Equalization tank, Primary Clarifier, Aeration Tank, Secondary Clarifier, Sand filter, ACF and Sludge Drying Bed. Unit has also SRS (Sulphur Removal System) for treatment of spray pond overflow effluent. Treated effluent from the ETP is used for irrigation in its farm having an area of 185.5 Hectare.
4. During visit, ETP was found operational. Samples were collected from the inlet, outlet of ETP and storage lagoon. The samples are analysed in laboratory of CPCB, RD, Lucknow for verification of compliance and the analysis report is as under:

Sampling locations	Parameters								
	pH	Colour	SS	TDS	Chloride	Sulphate	O & G	COD	BOD
At inlet of ETP	3.77	1250	237	6271	1682	1463	--	3928	1760
Outlet of ETP	6.98	75	32.6	1360	287	173	<5	82.9	24.9
Lagoon (Storage of ETP treated)	7.04	75	22.5	1386	299	247	--	61.7	14.6

water)									
Discharge standards for disposal on land	5.5-8.5	--	100	2100	--	--	10	--	100

*All values are in mg/l except pH & colour.

5. As per analysis report it is clear that ETP is complying the discharge standards for disposal on land as notified G.S.R. 35 (E) dated 14.01.2016 under Environmental (Protection) Act, 1986.
6. Sample from Aeration Tank (AT) of ETP has also been collected and analysed in laboratory of CPCB, RD, Lucknow. The analysis results of samples are tabulated below:

Sampling locations	Parameters	
	MLSS	MLVSS
Aeration Tank of ETP	4186mg/l	3137 mg/l

7. The Sugar unit has installed Sulphur Removal System (SRS) for spray pond overflow effluent. Sulphur Removal System (SRS) of following units:
 - a) Collection Tank
 - b) Flocculation Tank (SRS Box)
 - c) Micro Plate settler
8. The samples from inlet and outlet of SRS plant have been also taken to assess its efficacy. Sulphate at inlet and outlet was observed as 1582 mg/l and 1485 mg/l respectively. It indicates that Sulphur Treatment Plant is not operating efficiently by the unit and required to be improved.
9. Treated effluent from ETP is being used for ferti-irrigation in their own agricultural land (area of 185 -hectare) through irrigation channel as per demand. Treated effluent is also being utilized in horticulture within the plant premise.
10. Flexible pipeline is being used for the supply of treated effluent to farmers on their command area. The Sugar unit has prepared irrigation management plan for utilization of treated effluent through National Sugar Institute on 2018.

11. The Sugar unit has got prepared ETP validation report from National Sugar Institute on 2017.
12. The unit has maintained logbook for operation of ETP and consumption of chemicals.
13. Online Continuous Effluent Monitoring System (OCEMS) at the outlet of ETP is installed and connected to CPCB and SPCB server for continuous monitoring of effluent quality at outlet of ETP.
14. During visit it is observed that OCEMS sensor was installed in a small tank connected to the Outlet of ETP but there was no continuous flow of effluent in the tank containing sensor.
15. Boilers are connected to a stack having 65-meter height from ground level equipped with wet scrubber as APCD. OCEMS sensor has been installed at boiler stack of Sugar unit.
16. Ladder of stack for Sugar Unit boilers was not found as per the guideline issued by CPCB.

2.1.1. Process and Water Balance in Sugar Unit:

The Sugar Unit follow Double Sulphitation process and produce white Sugar. The major operations of Unit are extraction of juice, clarification, evaporation, crystallization and centrifugation.

Extraction of juice:

The sugarcane is passed through devices like knives for cutting the stalks into fine chips before being subjected to crushing in a milling tandem comprising roller mills. The water is sprinkled in the mills for better extraction of juice from cane. This process is called imbibition. The water required for mill imbibition is fulfilled by water recovered from condensate water (imbibition, heating cooling, cane preparation and Sulphurization) from evaporation process. Sugarcane contains approx 67 % as water. Water requirement for mill bearing cooling, Shredder bearing cooling and mill gearing cooling etc in milling section is fulfilled by Cold water condensate recovered from evaporation process. Approx 26.44% of cane crushed Bagasse (containing 50% moisture) generated in the process.

Clarification:

The dark-green juice from the mills is acidic (pH 4.5) and turbid, called raw juice or mixed juice. The mixed juice after being heated to 65 to 75°C is treated with phosphoric acid, sulphur dioxide and milk of lime for removal of impurities in suspension in a continuously working apparatus. The treated juice on boiling is fed to continuous clarifier from which the clear juice is decanted while the settled impurities known as mud is sent to rotary drum vacuum filter for removal of unwanted stuff called filter cake is discarded or returned to the field as fertilizer. Approx 4.8 % of cane crushed is generated as filter cake which contain 73% moisture. The clear juice goes to the evaporators without further treatment. Water reequipment for sulpherisation, Air compressor pump cooling, milk of lime preparation, oliver filter washing etc is fulfilled by condensate water recovered from evaporation process.

Evaporation:

The clarified juice of aprox. 12.83 brix is evaporated in vacuum multiple effects consisting of a succeeding of vacuum-boiling cells arranged in series so that each succeeding body has higher vacuum. The vapours from the final body go to condenser and condensate to fulfill the requirement of hot water and cold water in the process. The syrup leaves the last body continuously with about 56.73 brix.

Crystallization:

The syrup is again treated with Sulphur di-oxide before being sent to the pan station for crystallization of sugar. Crystallization takes place in vacuum pans, where the syrup is evaporated until saturated with sugar. At this point 'seed grain' is added to serve as a nucleus for the sugar crystals, and more syrup is added as water evaporates. The growth of the crystals continues until the pan is full. The crystals and syrup form a dense mass known as 'massecuite'. Water requirement for molasses conditioning, melter, water movement for pan, magma and seed preparation, makeup for C- mascuite reheating and Injection water for vacuum Pan is fulfilled by condensate water recovered from evaporation process.

Centrifugation:

The massecuite from crystallizer is drawn into revolving machines called centrifuges. The perforated lining retains the sugar crystals, which may be washed with water, if desired. The mother liquor 'molasses' passes through the lining because of the centrifugal force exerted and after the sugar is 'purged' it is cut down leaving the centrifuge ready for another charge of massecuite. Continuous centrifuges may purge low grades. The mother liquor separated from commercial sugar is again sent to pan for boiling and recrystallization. Three stage of recrystallization are adopted to ensure maximum recovery of sugar in crystal form. The final mother liquor referred to as final molasses is sent out of the factory as waste being unsuitable for recovery of sugar under commercial condition. Approx 4.8 % of cane crushed is generated as molasses which contain 14% moisture. Water required for washing of centrifugal is fulfilled by water recovered from evaporation process.

Fresh Water (borewell) Requirement**Boiler water:**

Hot water as boiler feed water and Boiler makeup water are required in operation of boiler for steam generation. Requirement of Hot water as boiler feed is fulfilled by second body vapor cell condensate and requirement of approx. 145 KLD boiler make up water & cooling is fulfilled by borewell water. Requirement of 5 KL lab water is fulfilled by borewell.

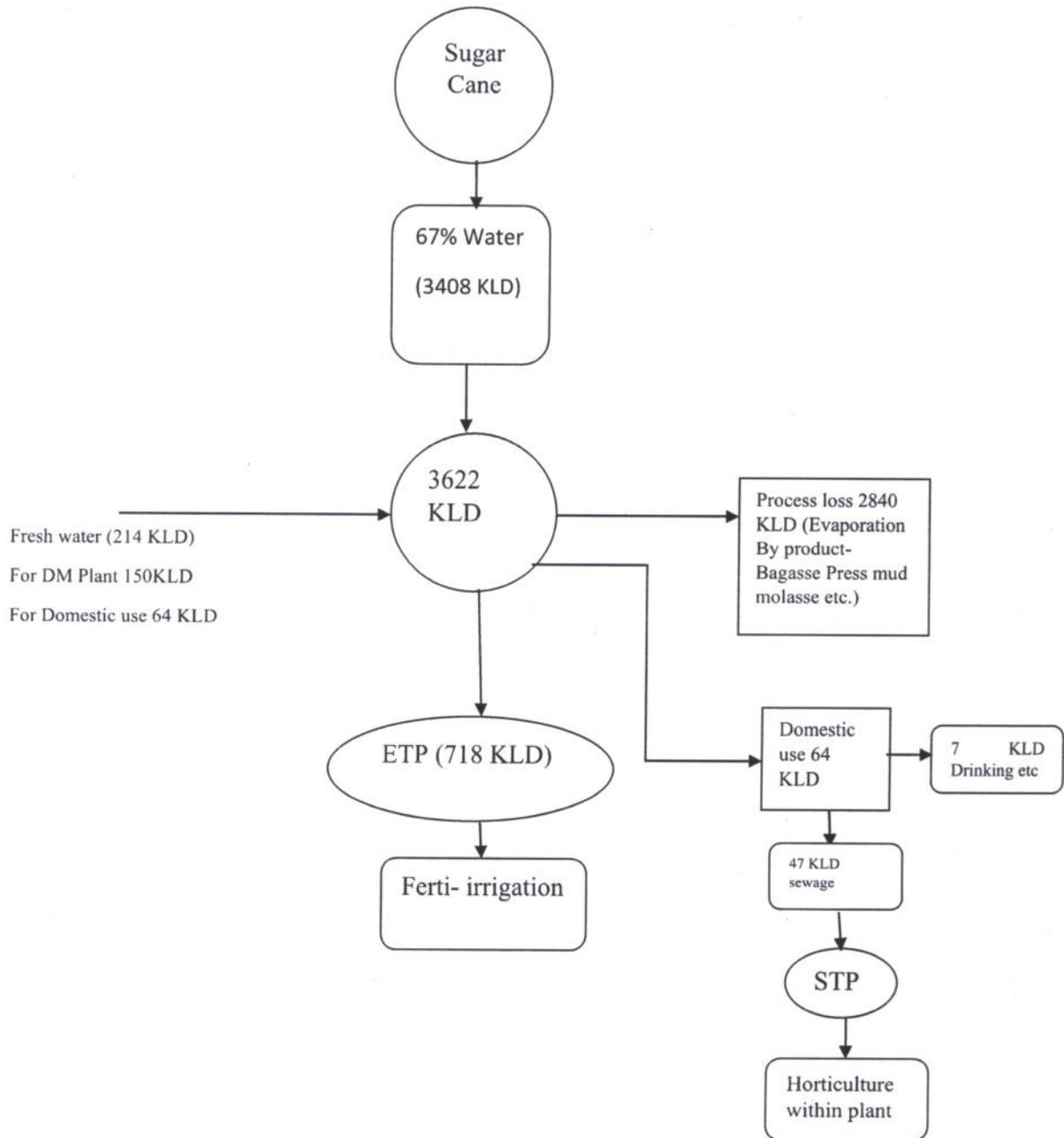
Domestic water:

Water equipment for colony within the premise is approx. 64 KLD which is fulfilled by borewell water.

The section wise water requirement in the production of Sugar is as below:

Type of water requirement	Operation for which water required	Source of water
A. Milling section		
Cold Water	For mill bearing cooling, Shredder bearing cooling and mill gearing cooling	Cold Condensate water
Hot Water	For mill imbibition	Hot Condensate water
B. Clarification of Juice		
Cold water	For Spherization, Air compressor pump cooling	Cold Condensate water
Hot water	For milk of lime preparation, oliver filter washing	Hot Condensate water
C. Evaporation & Crystallization		
Cold water	Injection water for vacuum Pan	
Hot water	For molasses conditioning, melter, water movement for pan, magma and seed preparation, makeup for C- mascuite reheating	Hot Condensate water
D. Boiler water		
Cold water	Boiler makeup water	borewell water
Hot water	Hot water as boiler feed water	Secondary body vapor cell condensate
E. Washing Miscellaneous Uses		
	Water required for washing of centrifugal, floor laboratories	Cold Condensate water
Any other		
	Domestic and laboratory	Borewell water

Flow Diagram “Water Balance of Sugar Division: Based on information provided by the unit
Water Balance Flow Diagram is as below:



Installation of Flowmeter:

Unit has installed flow meter at ETP inlet, ETP outlet, Irrigation channel, Borewells. Unit has maintained logbook for flow at ETP inlet, ETP outlet, Irrigation channel, Borewells. As per

borewell logbook average 214 KLD ground water is being extracted. As per ETP logbook approx. 718 KLD water is being treated by the ETP in sugar unit and approx. 611 KLD water is sent for irrigation.

2.1.2. Irrigation Plan for Ferti-irrigation:

The Sugar unit has prepared irrigation management plan for utilization of treated effluent through National Sugar Institute on 2018.

As per irrigation plan total 185.5 hectare land is available for irrigation throughout year. Out of 185.5 hectare land 10.5 hectare land for lawn & green belt for factory, 140 hectare land of sugarcane farmer land and 35 hectare land of wheat farmer land. Irrigation frequency for lawn & green belt of factory, 140 hectare land of sugarcane farmer and 35 hectare land of wheat farmer is 10, 15 and 25 day respectively. Sandy loam (Soil Type) soil is prominent in this area and having average loading capacity is 200KL/ hectare/day as against the standard of 170-225 KL/hectare. On basis of above data total requirement of water per season is calculated as below:

Land particular	Area available in Hectare	Loading capacity	Irrigation interval in days	Crushing day in season:2023-24	Water requirement Kl/annum
lawn & green belt	10.5	200	10	139	$(10.5 \times 200) \times 139 / 10 = 29190$
Sugarcane	140	200	15	139	$(140 \times 200) \times 139 / 15 = 259467$
Wheat	35	200	25	139	$(35 \times 200) \times 139 / 25 = 38920$
Total	185.5			Total	327577

During crushing season 2023-24, total 99900 KL (718.7 KLD) effluent generated which is less than the requirement of water for irrigation purpose i.e 327577 KL. Further sugar unit has also a lagoon of capacity 15600 KL for storage of ETP treated water before sent to irrigation. Copy of irrigation plan is enclosed as **Annexure-3**.

2.2. Inspection and monitoring of M/s Bajaj Hindusthan Sugar Limited (Distillery Unit), Gangnauli, Saharanpur, U.P.

M/s Bajaj Hindusthan Sugar Ltd. (Distillery Unit), Village-Gangnauli, Post- Tanshipur, Nagal, Saharanpur, Uttar Pradesh (Hereinafter referred as “the Distillery unit”) was inspected by Joint committee on 21.03.2024.

During inspection, it was noted that the Distillery unit was in operation. The salient observations based on the inspection are as under:

A: General Information		
1.	Name of the unit and Address	M/s Bajaj Hindusthan Sugar Ltd., (Distillery Unit), Village-Gangnauli, Post- Tanshipur, Nagal, Saharanpur, Uttar Pradesh -247551
2.	Name of the Proprietor/ Contact person – Designation Contact No.	Mr. V. P. Gaur (AVP Distillery) Mob.No 9719418452
3.	Year of Commissioning.	2007
4.	Sector	Distillery
5.	Production capacity <ul style="list-style-type: none"> • Products • Installed Prod. Cap. • Present Production 	Ethanol 160 KLD with C-Heavy Molasses and 200 KLD with B-Heavy Molasses 135 KLD (average of 01.01.2024 to 20.03.2024) with C-Heavy Molasses
6.	Raw materials & their requirement	B-Heavy Molasses: 600 MT/Day (On full capacity) C- Heavy Molasses: 710 MT/Day (On full capacity)
B (I): Water Pollution and its Control		
1.	Water Supply Source	Bore wells (02 nos.)

	Water Consumption (KLD)	
	a. Industrial	583 KLD (average of 01.01.2024 to 20.03.2024)
2.	Waste Water Generation (KLD)	(average of 01.01.2024 to 20.03.2024)
	a. Industrial	1453 MT/day (from analyser column)
	o Spent wash	• 700 KLD Process Condensate
	o Other effluent	• 146 KLD RO Reject
		• 10 KLD Cooling tower Blow down
3.	Waste water treated (KLD)	(average of 01.01.2024 to 20.03.2024)
	a. Industrial	• Spent wash :1453 MT/day
		• 700 KLD Process Condensate
		• 146 KLD RO Reject
		• 10 KLD Cooling tower Blow down
4.	Details of ETP	For spent wash management:
	ETP Description with flow diagram	Flow Diagram is enclosed as Annexure-4
	Details of Multi Effect Evaporator, if any	Seven Stage Multi Effect Evaporator (MEE) with capacity 1440 KLD has been installed.
5.	Mode of disposal of treated effluent	Spent wash- incinerated in Slope fired boiler. CPU treated water-Recycled and used in process after UV and RO treatment.
6.	Status of Consent under the Water Act- 1974	Valid from 01.01.2023 to 31.12.2024. CCA is annexed as Annexure-5

C: Air Pollution and its Control

1.	Sources of Air Pollution	Slop fired boiler.
2.	Boiler's details and capacity Type of Fuel used with consumption Stack details with APCS	Slop fired boiler -60 TPH Slop (300 MT/Day) & bagasse (190 MT/Day) Approx. Incineration system equipped with ESP having Stack of height- 90 mtr.
3.	Status of Consent under the Air Act- 1981	Valid from 01.01.2023 to 31.12.2024 CCA is annexed as Annexure-5

D: Waste Management

1.	Type of Waste Generated (Avg. of February 2024)	<ul style="list-style-type: none"> • Fermentation sludge – Nil, • Boiler bottom ash –41.86 MT/Day • Boiler fly ash- 42.19 MT /day
2.	Facility of Storage/ Disposal	<ul style="list-style-type: none"> • Boiler Bottom ash – Sold to M/s Surya Traders, Saharanpur. • Boiler Fly ash - Sold to M/s Surya Traders, Saharanpur. • Used oil & oil- mixed with moist bagasse and incinerated in own boiler
3.	Disposal of waste	As above
4.	Status of authorization under "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016	Valid upto 24.06.2025, Copy of authorization is annexed as Annexure-6

Observations:

1. The Distillery unit has infrastructure for production of Ethanol with total consented capacity of 160 KLD using C-Heavy Molasses and 200 KLD using B-Heavy Molasses, Yeast etc. as major raw material.
2. During inspection, the unit was in operation and producing 135 KLD Ethanol using C-Heavy molasses as raw material. The production details from January 2024 to March 20, 2024 is annexed as **Annexure-7**.
3. The Distillery unit is meeting its fresh water requirement through two bore wells. Electromagnetic flow meter is installed at the bore well. Logbook is maintained for fresh water consumption. Copy of logbook is annexed as **Annexure-8**.
4. The Distillery unit was granted NOC from Ground Water Department, Govt. of UP, which is valid till 28.07.2026. Copy of NOC is annexed as **Annexure-9**.
5. Spent wash generated from plant is concentrated in Double Effect Flubex evaporator from 6.8% to 9.4% solid. Further spent wash is concentrated in Multi Effect Evaporator (seven effect) with capacity 1440 KLD (evaporation duty-70-75%). Concentrated spent wash is fed to slop fired boiler with capacity 60 TPH. The Distillery unit is using bagasse as secondary fuel. Emission from slop fired boiler is emitted through stack of height 90 m. The unit has ESP as APCD.
6. During visit, fugitive emission due to handling of bagasse, boiler bottom ash has been observed.
7. Source emission monitoring from the stack of Slop fired boiler was carried out by UPPCB and the sample is analysed in UPPCB laboratory. Copy of the analysis report is annexed as **Annexure-10**. The analysis report is as bellow:

S.N.	Parameter	Result	Standards as per E(P) Act, 1986
1.	Particulate Matter (PM)	120.4 mg/nm ³	150 mg/nm ³

8. It is evident from analysis result that PM value from the stack of Slop fired boiler is within the standards as per E(P) Act, 1986.

9. The Distillery unit has installed OCEMS at the stack of Slop fired boiler and it is connected with CPCB /UPPCB Server. During visit, PM value was observed 138.46 mg/nm³ against standard 150 mg/nm³.
10. Other process effluent is treated in Condensate Polishing Unit (CPU) with capacity 1200 KLD, which comprises of Equalization Tank, Buffer Tank, biogas Digester, Settling Tank, Extended Aeration, Flash Mixture, Accelerated Gravity Separator (AGS) Tank, Chlorine Contact Tank, pressure Sand Filter and Activated Carbon Filter. Treated effluent from CPU is partially used for molasses dilution after treatment through UV and remaining is fed into RO plant after treatment through UV. RO permeate is used for cooling tower make -up and RO reject is fed to CPU.
11. During inspection, MEE (seven effect) was found operational with feed rate of 44947 kg/hr and MEE concentrate was generated at 57 brix as against 55-60 brix as per CPCB direction.
12. Mass flow meters was installed at MEE feed and volume flow meters were installed at MEE Condensate and concentrate.
13. Sample from MEE inlet and MEE condensate was collected. Analysis results are presented below:

Sampling locations	Parameters					
	pH	Colour	S.S.	T.S.	COD	BOD
Feed to MEE	4.77	15000	13930	213725	169702	81428
MEE Concentrate	4.78	62500	41947	566786	387134	154000
MEE Condensate	3.33	50	<2.5	5.88	2644	1850
Design parameter for process Condensate	2.2-4.5	-	100	-	7000	3500

All values are in mg/l except pH and Colour in Hazen.

14. It is evident from above table that MEE condensate is meeting the designed parameter of process condensate for treatment in Condensate polishing Unit (CPU).
15. During inspection, MEE (seven effect) was found operational with five calandria in operation. Spent wash is fed to calandria-5. Temp. and vacuum profile of MEE is as below:

Calandria	5	4	3	2	1
Temp. (Deg. C)	60	63.6	69.1	82.2	87.6
Pressure (mmHg)	-584	-444	-427	-341	-269

16. Log book for operation of MEE plant is maintained.
17. During inspection, CPU was found operational. The Distillery unit has installed flow meter for condensate at the inlet of CPU. During inspection, CPU received condensate @33 m³/hr of condensate. Treated effluent from CPU is collected in tank which is further treated through UV and partially sent to RO Plant and remaining is reused in molasses dilution. RO Plant Permeate is reused in cooling tower.
18. Sample from Inlet, AT and outlet of CPU were collected. Analysis results are presented below:

Sampling locations	Parameters						
	pH	S.S.	TDS	COD	BOD	MLSS	MLVSS
CPU Inlet	3.34	15.1	<2.5	2455	1835		
Aeration Tank	-	-	-	-	-	2338	1757
CPU Outlet	8.06	12.2	1231	26.1	5.20	-	-
Design Parameter at outlet of CPU	>7	<10		<250	<30		

All values are in mg/l except pH.

19. It is evident from above table that CPU is meeting with design parameters at outlet except SS.
20. During inspection, Reverse Osmosis (RO) plant was found operational with feed rate @41 m³/hr, permeate rate @28.3 m³/hr and reject rate @7.65 m³/hr. sample was collected from RO inlet, RO Permeate and RO Reject. Analysis results are presented below:

Sampling locations	Parameters				
	pH	S.S.	TDS	COD	BOD
RO Plant Feed Water	8.23	11.4	1263	29.2	5.52

RO Plant Permeate	7.07	<2.5	420	12.9	<5
RO Plant Reject	6.77	7.35	3567	244	56.5

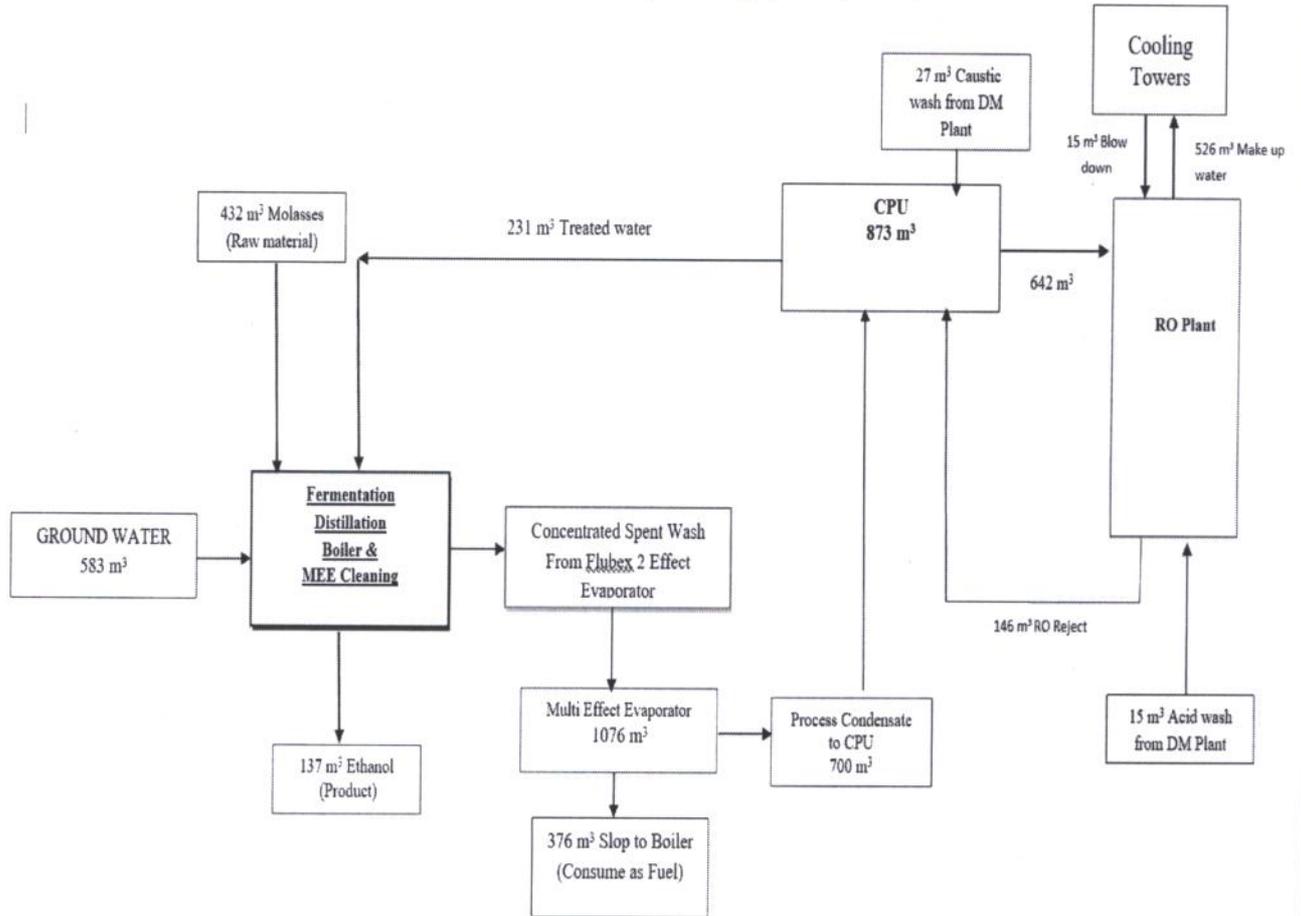
All values are in mg/l except pH.

21. Presently, the Distillery unit has two lagoons of capacity: 5046 m³ and 25000 m³. The lagoon of capacity 25000 m³ is not in use. However, during visit, it was found filled with effluent. It is informed that only lagoon of 5046 m³ is in use for storage of concentrated spent wash, which is equivalent to 13 days of concentrated spent wash storage as against 7 days of concentrated spent wash generation.

2.2.1. Process and water balance in Distillery Unit:

Fermentation and Distillation are two major sections in the process of production of Distillery. Molasses and yeast are used two major raw material in distillery unit. Molasses is stored in two steel tanks. Molasses from molasses storage tank is pumped to the molasses receiving tank for daily consumption in fermentation during plant operation. Culture yeast is grown in laboratory during plant start-up. Laboratory propagated cell mass is scaled up in series of vessels. Yeast propagation section comprises molasses diluter and hygienically engineered yeast vessels equipped with cooling and air sparging facility. Yeast vessel is transferred to yeast activation vessel / pre fermenter to build up cell mass. In Pre-fermenter, molasses, process water, nutrients are added for activation / growth of cell mass. Filtered air is sparged in pre fermenter and cell mass is build up as per requirement of fermenter. Active cell mass is transferred to fermenter to maintain required cell mass to achieve maximum efficiency. The Fermentation process is engineered to operate in continuous / Fed-batch mode, depending upon varying qualities of molasses. Fermentable sugar is converted into alcohol, CO₂ along with heat by microbial. Provision for spent wash, spent lees, process condensate and vacuum pump water with air blower water recycle in fermentation for molasses dilution is provided in unit.

Water Balance to Achieve Zero Liquid Discharge (137 KLD)



2.3. Inspection of combined STP for both sugar and distillery unit of M/s Bajaj Hindusthan Sugar Limited, Gangnauli, Saharanpur, U.P.

- The Unit has combined STP for Sugar and Distillery unit with capacity 50 KLD. Sample from inlet and outlet of 50 KLD STP has been collected and analysed in CPCB RD Lucknow laboratory. The analysis report is as bellow:

Sampling locations	Parameters			
	pH	S.S.	BOD	FC
Inlet of STP	7.54	2499	96.0	3.5x103
Outlet of STP	8.06	4.80	9.75	20
Standards as per Environment (Protection) Act, 1986	6.5 to 9.0	<50	20	<1000

All values are in mg /l except pH.

- It is evident from the above result that STP is complying w.r.t. outlet parameter as per prescribed standards under Environment (Protection) Act, 1986 dated 13.10.2017.

2.4. Para wise compliance status

Sr. No.	Para-wise observation of Hon'ble NGT	Present Compliance Status
1.	We also find that there is mismatch in respect of extraction of water by the unit and its discharge in sugar unit, which is much higher than the extraction for which no explanation has come on record and therefore, water balance should be disclosed in the next report.	As information provided by unit approx. 67% water present in the sugarcane is recovered in evaporation process as condensate. Process condensate is utilized in the process of extraction of juice, clarification, crystallization and centrifugation etc. Remaining water requirement is fulfilled by fresh water from borewell. Water from cane is quantified as 3408.4 KLD. Utilization of borewell water is approx. 214.22. Total water input in the process is 3622.62. Out of total input water, 884 KLD is lost through By-

		product such as bagasse, filter cake, molasses etc and 1956 KLD is lost in Evaporation and Flash losses such as cooling, wet scrubber steam venting etc. Waste generated from process i.e. effluent from mill house, boiling house, boiler blow down, DM plant and spray pond blow down is 718.24 KLD. Domestic water requirement is 64 KLD. Thus, total output of water is approx. 3623 KLD. Detailed water balance of sugar unit is enclosed as Annexure-11 .
2.	Same disclosure (regarding water balance) should be made for distillery unit.	The distillery unit operation is based upon Zero Liquid Discharge (ZLD). The unit is having effluent treatment and disposal system containing MEE, CPU, RO, UV and Slop fired boiler. Flow meters are installed at MEE feed, MEE concentrate, MEE condensate, CPU outlet, RO inlet, RO reject, RO permeate and borewells. Approx 432 m ³ /day molasses used as raw material. As per logbook 583 KLD ground water is extracted out of which 312 KLD is utilize in molasses dilution, 20 KLD in fermentation washing, 138 KLD for boiler makeup and 78 KLD raw water for calandria cleaning of MEE. 231 KLD CPU treated water is utilize in molasses dilution in Fermentation process. Remaining water requirement in fermentation unit is fulfilled by Spent lease (110 m ³ /day), Process condensate of (324 m ³ /day) of Flubex (two effect evaporate) evaporator and direct Steam (24 MT/day). In distillation process 81 MT/day direct steam and

		<p>131 m³/day spent wash are provided. In the process approx. 1453 m³/day spent wash after distillation is received at Flubex (two effect evaporate). The condensate of this Flubex (two effect evaporate) is utilize in fermentation and concentrate (998 m³/day) is sent to Multi Effect Evaporator (MEE). Calandria cleaning water is also sent to MEE. Total 1076 m³/day effluent is received at MEE. MEE concentrates the effluent at approx. 57 bricks and 376 m³/day slop is generated which is sent to slop fired boiler to use as fuel mixed with Bagasse. The condensate (700 m³/day) of MEE is sent to CPU for treatment which is recycled in process and cooling after RO and UV treatment. Thus, 376 m³/day slop is end disposable which is disposed through slop fired boiler. Detailed water balance is Annexed as Annexure-4.</p>
3.	<p>Clarification should also be made regarding adequacy of 185 hectares of land for ferti-irrigation and how flooding due to application of effluent is avoided</p>	<p>As per irrigation plan total 185.5 hectare land is available for irrigation throughout year. The land type is sandy loam which notified hydraulic loading capacity is 170 to 225 KLD/Hectare/day. Considering average hydraulic loading capacity 200 KLD/Hectare/day, the requirement of water for irrigation purpose is 327577 KL in crushing season 2023-24. During crushing season 2023-24, total 99900 KL (718.7 KLD) effluent generated which is less than the requirement of water for irrigation purpose i.e 327577 KL. Further sugar unit has also a lagoon of capacity 15600 KL for</p>

		storage of ETP treated water before sent to irrigation. Copy of irrigation plan is enclosed as Annexure-3 .
4.	A perusal of the report reveals that in the sample taken from outlet of STP of the unit, the fecal coliform was found to be high, not complying with the standard. The report further discloses that during the visit, significant quantum of fly ash and press mud was found dumped within as well as outside the premises and the photographs in this regard are placed on record at page 103 and 104.	<p>During visit, sample from outlet of 50 KLD STP has been collected and analysed in CPCB RD Lucknow laboratory. As per analysis report STP is complying w.r.t. outlet parameter as per prescribed standards under Environment (Protection) Act, 1986 dated 13.10.2017.</p> <p>During visit, it is observed that still significant quantum of ash was found dumped outside of premises occupied by the unit. (Please refer Photograph No- 1 & 2). Also press mud was found dumped outside the premise (Please refer Photographs No-3). As informed, unit has done sale agreement with M/s Surya Traders Saharanpur for sale of Ash. Copy of Contract order is Annexed as Annexure-12.</p>

3.0. Concluding remarks and Recommendation:

It is evident from above observations that the Sugar unit has installed Effluent Treatment Plant (ETP) for treatment of process wastewater, Sulphur Removal System (SRS) for Sulphur removal from spray pond overflow effluent and Wet scrubber at Stack as APCD. Distillery unit has also effluent treatment and disposal system containing MEE, CPU and Slop fired boiler. Water balance assessment of Sugar and Distillery unit is carried out based upon data provided by unit. Effluent generation in sugar unit is higher against ground water extraction is due to utilization of approximate 67 % of water present in the sugarcane. In distillery unit demand of ground water is reduced by utilization of CPU treated water and process recycled water as unit is based upon Zero Liquid Discharge (ZLD). During visit, dumping of huge ash and press mud was still observed. On the basis of observation Joint Committee recommends the following:

1. Sugar and Distillery unit should ensure scientific handling and disposal of Fly ash, boiler bottom ash and press mud generated in the unit.
2. Regular surveillance of the unit is required.
3. The Sugar and Distillery unit should take preventive measures for reduction of fugitive emission due to handling and transportation of bagasse, fly ash, boiler bottom ash etc.
4. The Distillery unit shall restrict the concentrated spent wash storage capacity to seven days equivalent of its generated concentrated spent wash for incineration purpose. The remaining lagoons should be dismantled / levelled used for storage of concentrated spent wash.
5. The ladder on the stack for Sugar unit boilers should be as per CPCB guideline.
6. The sugar unit should properly operate Sulphur Treatment Plant.
7. The sensors of the Online Continues Emission Monitoring System (OCEMS) should be installed in continuous flow of effluent at outlet of Sugar Unit ETP for real time monitoring of ETP outlet parameter.


22/04/2024
(Yogendra Kumar)

RO, Regional Office UPPCB, Saharanpur


23/04/24.
for
Tehsildar, Devband, Saharanpur

Arvind Kumar
22/04/2024

(Arvind Kumar)

Scientist 'C', CPCB, RD Lucknow

Photographs

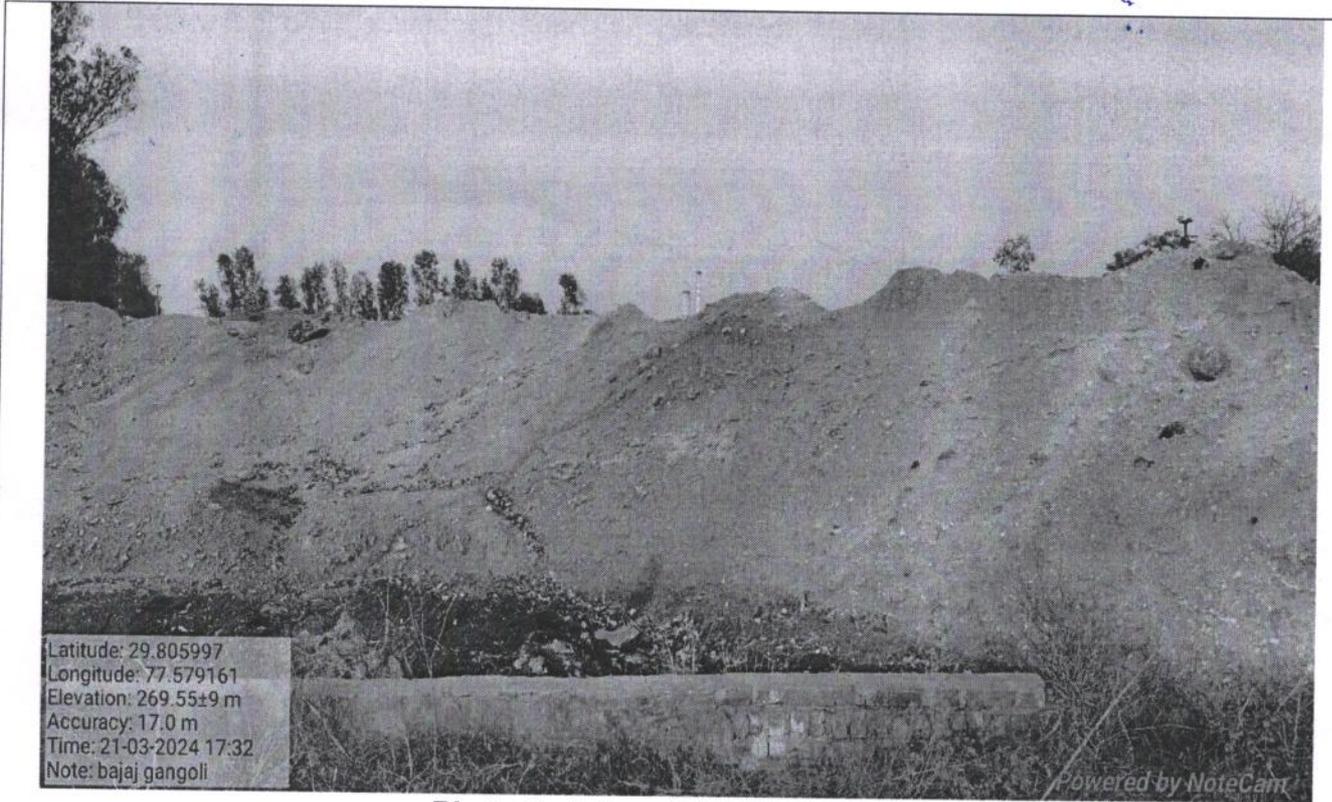


Photo-1: Ash outside the premise

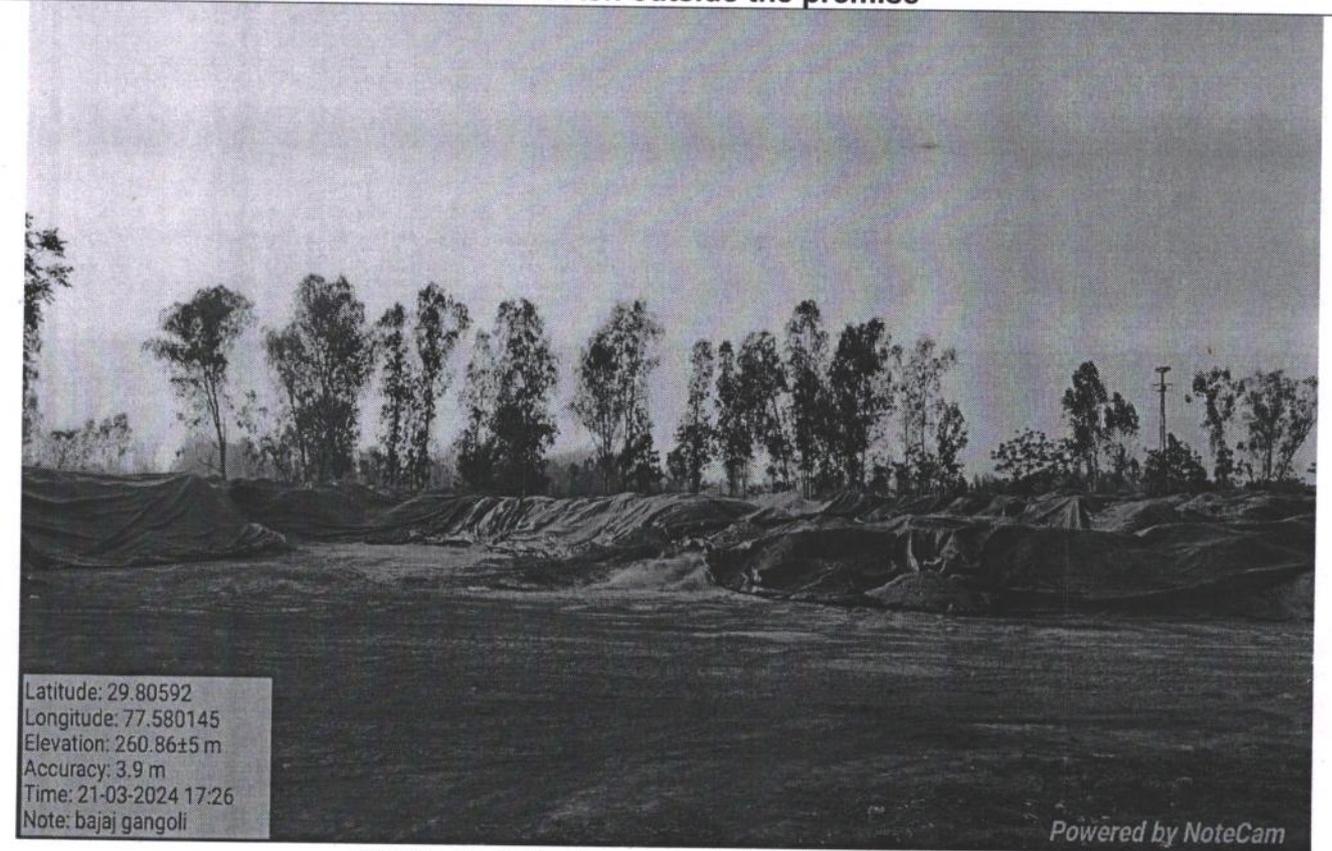


Photo-2: Ash storage outside the premise



Photo-3: Press mud dumping outside the premise

Date	Cane Crushed (Qtls)	Sugar Production Qtls.	Filter Cake Qty	Bagase (Qtls)	Molasses Prod.(S.O)
30-10-2023	33,000	0.00	1,485.00	8,910.00	0.00
31-10-2023	31,200	0.00	1,404.00	8,430.00	0.00
01-11-2023	51,000	2,100.00	2,290.00	13,770.00	2,770.00
02-11-2023	56,200	4,500.00	2,530.00	15,070.00	3,990.00
03-11-2023	59,400	4,550.00	2,670.00	15,920.00	3,940.00
04-11-2023	72,000	5,300.00	3,240.00	19,260.00	4,200.00
05-11-2023	73,000	5,600.00	3,280.00	19,490.00	5,700.00
06-11-2023	63,200	5,200.00	2,850.00	16,940.00	5,000.00
07-11-2023	70,700	5,550.00	3,180.00	19,020.00	4,600.00
08-11-2023	69,200	5,450.00	3,110.00	18,530.00	4,600.00
09-11-2023	76,800	5,900.00	3,450.00	20,580.00	5,000.00
10-11-2023	75,000	6,000.00	3,375.00	20,200.00	4,900.00
11-11-2023	74,000	6,000.00	3,270.00	19,200.00	4,500.00
12-11-2023	68,200	5,600.00	3,070.00	18,380.00	4,500.00
13-11-2023	64,600	5,250.00	2,900.00	17,420.00	4,000.00
14-11-2023	68,000	5,550.00	3,060.00	18,350.00	4,500.00
15-11-2023	71,100	5,900.00	3,200.00	19,210.00	5,250.00
16-11-2023	68,500	6,250.00	3,080.00	18,420.00	2,550.00
17-11-2023	70,800	6,650.00	3,180.00	19,020.00	2,500.00
18-11-2023	73,000	7,000.00	2,920.00	19,570.00	2,100.00
19-11-2023	72,000	6,650.00	2,880.00	19,230.00	2,300.00
20-11-2023	70,500	6,900.00	3,128.10	18,860.00	3,150.00
21-11-2023	61,700	6,200.00	2,900.00	16,570.00	3,700.00
22-11-2023	66,000	6,300.00	3,100.00	17,690.00	3,100.00
23-11-2023	73,000	7,100.00	3,650.00	19,450.00	3,000.00
24-11-2023	65,600	6,600.00	3,280.00	17,550.00	2,600.00
25-11-2023	68,500	6,700.00	3,430.00	18,300.00	3,450.00
26-11-2023	67,000	6,850.00	3,350.00	17,900.00	3,350.00
27-11-2023	71,000	7,100.00	3,600.00	19,000.00	3,600.00
28-11-2023	70,500	7,000.00	3,530.00	18,800.00	3,300.00
29-11-2023	70,500	7,350.00	2,820.00	18,800.00	3,700.00
30-11-2023	70,500	7,200.00	2,864.00	18,800.00	3,300.00
01-12-2023	70,000	7,050.00	3,500.00	18,630.00	3,250.00
02-12-2023	35,100	3,200.00	2,100.00	9,343.78	2,200.00
03-12-2023	70,800	7,450.00	3,400.00	18,840.00	3,250.00
04-12-2023	70,500	7,350.00	3,200.00	18,540.00	2,800.00
05-12-2023	69,500	6,950.00	3,200.00	18,500.00	3,400.00
06-12-2023	69,000	7,100.00	3,300.00	18,350.00	3,500.00
07-12-2023	69,000	7,150.00	3,200.00	18,340.00	2,850.00
08-12-2023	69,000	7,150.00	3,100.00	18,360.00	3,200.00
09-12-2023	69,000	7,200.00	3,500.00	18,320.00	3,500.00
10-12-2023	68,800	7,200.00	3,300.00	18,300.00	3,100.00
11-12-2023	69,000	7,200.00	3,200.00	18,280.00	3,200.00
12-12-2023	67,500	7,000.00	3,110.00	17,950.00	3,100.00
13-12-2023	69,000	7,150.00	3,260.00	18,400.00	2,600.00
14-12-2023	69,300	7,250.00	3,350.00	18,440.00	2,900.00
15-12-2023	64,000	6,750.00	3,250.00	17,030.00	3,300.00
16-12-2023	65,400	7,050.00	3,100.00	17,430.00	3,000.00
17-12-2023	64,500	7,200.00	3,050.00	17,020.00	3,450.00
18-12-2023	64,700	7,100.00	3,050.00	16,960.00	3,200.00
19-12-2023	61,300	6,600.00	3,320.00	16,140.00	3,600.00
20-12-2023	58,100	6,400.00	2,850.00	15,300.00	2,700.00
21-12-2023	61,000	6,550.00	2,850.00	16,010.00	2,700.00
22-12-2023	54,500	6,100.00	2,900.00	14,290.00	2,600.00
23-12-2023	48,800	5,400.00	2,830.00	12,790.00	2,600.00
24-12-2023	51,400	5,700.00	2,740.00	13,500.00	2,500.00
25-12-2023	50,800	5,750.00	2,500.00	13,370.00	2,300.00
26-12-2023	49,600	5,350.00	2,650.00	13,090.00	2,300.00
27-12-2023	48,500	5,350.00	2,800.00	12,720.00	2,200.00
28-12-2023	43,100	4,400.00	2,200.00	11,340.00	1,900.00
29-12-2023	24,100	2,500.00	1,130.00	6,330.00	1,500.00
30-12-2023	49,500	5,000.00	2,300.00	13,050.00	1,800.00
31-12-2023	43,100	4,750.00	2,490.00	11,350.00	2,000.00
01-01-2024	41,000	4,500.00	2,400.00	10,770.00	1,800.00
02-01-2024	30,500	3,300.00	1,520.00	8,040.00	1,300.00
03-01-2024	31,500	3,450.00	1,550.00	8,260.00	1,500.00
04-01-2024	37,700	4,150.00	1,870.00	9,920.00	1,700.00
05-01-2024	33,200	3,650.00	1,650.00	8,670.00	1,600.00
06-01-2024	27,800	3,100.00	1,380.00	7,260.00	1,300.00
07-01-2024	44,000	4,600.00	2,180.00	11,540.00	2,000.00
08-01-2024	31,100	3,350.00	1,500.00	8,120.00	1,500.00
09-01-2024	32,000	3,350.00	1,580.00	8,360.00	1,500.00
10-01-2024	30,000	3,200.00	1,490.00	7,850.00	1,300.00
11-01-2024	31,500	3,400.00	1,560.00	8,220.00	1,000.00
12-01-2024	30,500	3,200.00	1,510.00	7,970.00	1,350.00
13-01-2024	16,100	1,700.00	800.00	4,200.00	1,000.00

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Bajaj Hindusthan Sugar Limited
Unit-Gangnauli, Post. Tanshipur
Distt. Saharanpur (U.P.)
Pin Code-247551

14-01-2024	40,100	4,350.00	2,000.00	10,460.00	1,800.00
15-01-2024	35,000	3,800.00	1,730.00	9,120.00	1,500.00
16-01-2024	15,100	1,500.00	750.00	3,950.00	500.00
17-01-2024	48,000	4,900.00	2,350.00	12,560.00	1,400.00
18-01-2024	28,000	2,950.00	1,380.00	7,310.00	1,800.00
19-01-2024	31,400	3,300.00	1,550.00	8,180.00	1,400.00
20-01-2024	45,100	4,750.00	2,250.00	11,780.00	1,650.00
21-01-2024	19,500	2,050.00	950.00	5,100.00	1,200.00
22-01-2024	44,700	4,700.00	2,200.00	11,670.00	1,600.00
23-01-2024	31,300	3,300.00	1,550.00	8,150.00	1,400.00
24-01-2024	40,500	4,300.00	2,000.00	10,530.00	1,800.00
25-01-2024	43,500	4,550.00	2,170.00	11,350.00	1,650.00
26-01-2024	44,500	4,700.00	2,220.00	11,620.00	2,100.00
27-01-2024	36,700	3,850.00	1,800.00	9,580.00	1,800.00
28-01-2024	44,400	4,700.00	2,200.00	11,610.00	1,900.00
29-01-2024	47,000	4,950.00	2,300.00	12,269.70	1,900.00
30-01-2024	47,200	4,950.00	2,300.00	12,340.00	2,000.00
31-01-2024	47,600	5,000.00	2,350.00	12,430.00	2,000.00
01-02-2024	38,700	4,500.00	1,920.00	10,100.00	2,000.00
02-02-2024	0	100.00	1,800.00	0.00	0.00
03-02-2024	45,300	4,350.00	2,260.00	11,840.00	1,000.00
04-02-2024	43,300	4,550.00	2,160.00	11,300.00	2,400.00
05-02-2024	0	0.00	1,800.00	0.00	0.00
06-02-2024	23,200	2,100.00	1,170.00	6,070.00	1,500.00
07-02-2024	44,300	4,650.00	2,200.00	11,570.00	1,900.00
08-02-2024	40,100	4,250.00	2,100.00	10,470.00	1,900.00
09-02-2024	52,600	5,450.00	2,800.00	13,730.30	1,800.00
10-02-2024	59,700	6,100.00	3,000.00	15,600.00	2,500.00
11-02-2024	64,300	6,300.00	3,200.00	16,820.00	2,200.00
12-02-2024	60,000	6,350.00	3,100.00	15,720.00	2,600.00
13-02-2024	59,600	6,400.00	3,000.00	15,620.00	2,600.00
14-02-2024	52,100	6,000.00	2,600.00	13,660.00	2,500.00
15-02-2024	50,800	5,900.00	2,600.00	13,340.00	2,600.00
16-02-2024	53,900	5,900.00	2,700.00	14,130.00	2,400.00
17-02-2024	55,100	6,000.00	2,800.00	14,470.00	2,300.00
18-02-2024	56,000	6,100.00	2,900.00	14,560.00	2,500.00
19-02-2024	56,200	6,300.00	3,080.00	14,770.00	2,000.00
20-02-2024	56,000	6,350.00	2,750.00	14,700.00	2,600.00
21-02-2024	56,600	6,350.00	2,770.00	14,860.00	2,400.00
22-02-2024	57,300	5,950.00	2,850.00	15,010.00	2,400.00
23-02-2024	61,800	5,900.00	3,060.00	16,220.00	2,300.00
24-02-2024	60,400	7,600.00	3,100.00	15,880.00	2,600.00
25-02-2024	57,400	6,700.00	3,250.00	15,100.00	2,700.00
26-02-2024	50,000	6,400.00	3,000.00	13,150.00	2,400.00
27-02-2024	52,000	5,800.00	2,850.00	13,680.00	2,500.00
28-02-2024	54,400	6,200.00	2,720.00	14,280.00	2,400.00
29-02-2024	55,200	6,300.00	2,750.00	14,490.00	2,400.00
01-03-2024	55,800	6,100.00	2,750.00	14,660.00	2,000.00
02-03-2024	52,900	6,200.00	2,640.00	13,890.00	2,300.00
03-03-2024	35,600	4,800.00	2,140.00	9,340.00	2,000.00
04-03-2024	0	0.00	1,700.00	0.00	0.00
05-03-2024	24,200	2,000.00	1,400.00	6,360.00	1,200.00
06-03-2024	51,000	5,050.00	2,500.00	13,390.00	2,100.00
07-03-2024	45,900	5,150.00	2,380.00	12,050.00	2,000.00
08-03-2024	44,400	5,100.00	2,320.00	11,660.00	2,000.00
09-03-2024	46,100	5,250.00	2,500.00	12,100.00	1,600.00
10-03-2024	44,800	5,100.00	2,420.00	11,760.00	1,900.00
11-03-2024	42,600	5,200.00	2,320.00	11,170.00	1,900.00
12-03-2024	17,400	1,800.00	880.00	4,570.00	1,000.00
13-03-2024	41,900	5,200.00	2,300.00	11,000.00	2,000.00
14-03-2024	18,000	1,850.00	950.00	4,730.00	1,100.00
15-03-2024	42,000	5,000.00	2,250.00	11,610.38	2,000.00
16-03-2024	21,600	3,500.00	1,300.00	5,624.36	2,000.00
Total	7,060,600	714,350.00	350,886.10	1,867,198.52	336,400.00

Bajaj Hindusthan Sugar Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551

Hajaj Hindusthan Sugar
Gangnauli (Saharanpur) U.P.

Jan-2024

DAILY WATER CONSUMPTION LOG BOOK

Date	TUBE WELL NO. 1			Initial Reading	TUBE WELL NO. 2		Total Water Consumption in KL/Day	Remarks if any
	Initial Reading	Final Reading	Water Consumed in KL/Day		Final Reading	Water Consumed in KL/Day		
1	81112	81247	135	683521	683521	0	135	
2	81247	81376	129	683521	683521	0	129	
3	81376	81486	110	683521	683521	0	110	
4	81486	81624	135	683521	683521	0	135	
5	81624	81777	156	683521	683521	0	156	
6	81777	81982	205	683521	683521	0	205	
7	81982	82147	165	683521	683521	0	165	
8	82147	82352	205	683521	683521	0	205	
9	82352	82502	150	683521	683521	0	150	
10	82502	82612	110	683521	683521	0	110	
11	82612	82612	0	683521	683676	155	155	
12	82612	82742	130	683676	683676	0	130	
13	82742	82917	175	683676	683676	0	175	
14	82917	83072	155	683676	683676	0	155	
15	83072	83244	172	683676	683676	0	172	
16	83244	83359	115	683676	683676	0	115	
17	83359	83502	143	683676	683676	0	143	
18	83502	83653	151	683676	683676	0	151	
19	83653	83795	142	683676	683676	0	142	
20	83795	83956	161	683676	683676	0	161	
21	83956	84148	192	683676	683676	0	192	
22	84148	84331	183	683676	683676	0	183	
23	84331	84487	156	683676	683676	0	156	
24	84487	84665	178	683676	683676	0	178	
25	84665	84665	0	683676	683857	181	181	
26	84665	84665	0	683857	684054	197	197	
27	84665	84665	0	684054	684231	177	177	
28	84665	84665	0	684231	684384	153	153	
29	84665	84665	0	684384	684557	173	173	
	84665	84665	0	684557	684740	183	183	
	84665	84665	0	684740	684949	209	209	

Mohd. Anwarul
 Executive EHS

Production Head

1508-702

bajaj hindusthan sugar
DAILY WATER CONSUMPTION LOG BOOK
Gangnauil (Saharanpur) U.P.

FEB-2024

TUBE WELL NO. 1				TUBE WELL NO. 2				Remarks if any
Date	Initial Reading	Final Reading	Water Consumed in KL/Day	Initial Reading	Final Reading	Water Consumed in KL/Day	Total Water Consumption in KL/Day	
1	84665	84840	175	684949	684949	0	175	
2	84840	85495	655	684949	684949	0	655	
3	85495	85673	178	684949	684949	0	178	
4	85673	85834	161	684949	684949	0	161	
5	85834	85957	123	684949	684949	0	123	
6	85957	86098	141	684949	684949	0	141	
7	86098	86224	126	684949	684949	0	126	
8	86224	86394	170	684949	684949	0	170	
9	86394	86577	183	684949	684949	0	183	
10	86577	86820	243	684949	684949	0	243	
11	86820	87042	222	684949	684949	0	222	
12	87042	87241	199	684949	684949	0	199	
13	87241	87451	210	684949	684949	0	210	
14	87451	87652	201	684949	684949	0	201	
15	87652	87840	188	684949	684949	0	188	
16	87840	88028	188	684949	684949	0	188	
17	88028	88230	202	684949	684949	0	202	
18	88230	88411	181	684949	684949	0	181	
19	88411	88590	179	684949	684949	0	179	
20	88590	88775	185	684949	684949	0	185	
21	88775	88991	216	684949	684949	0	216	
22	88991	89200	209	684949	684949	0	209	
23	89200	89376	176	684949	684949	0	176	
24	89376	89575	199	684949	684949	0	199	
25	89575	89768	193	684949	684949	0	193	
26	89768	98947	179	684949	684949	0	179	
27	89947	90125	178	684949	684949	0	178	
28	90125	90307	182	684949	684949	0	182	
29	90307	90506	199	684949	684949	0	199	
30								
31								
Total								

MARCH-2024

bajaj hindusthan sugar
Gangnauli (Saharanpur) U.P.
 DAILY WATER CONSUMPTION LOG BOOK

Date	TUBE WELL NO. 1			TUBE WELL NO. 2	TUBE WELL NO. 3	Remarks if any		
	Initial Reading	Final Reading	Water Consumed in KL/Day				Initial Reading	Final Reading
1	90506	90690	184	684949	684949	0	184	
2	90690	90845	155	684949	684949	0	155	
3	90845	90977	132	684949	684949	0	132	
4	90977	91050	73	684949	684949	0	73	
5	91050	91223	173	684949	684949	0	173	
6	91223	91407	184	684949	684949	0	184	
7	91407	91590	183	684949	684949	0	183	
8	91590	91783	193	684949	684949	0	193	
9	91783	91954	171	684949	684949	0	171	
10	91954	92134	180	684949	684949	0	180	
11	92134	92310	176	684949	684949	0	176	
12	92310	92542	232	684949	684949	0	232	
13	92542	92765	223	684949	684949	0	223	
14	92765	92990	225	684949	684949	0	225	
15	92990	93205	215	684949	684949	0	215	
16	93205	93415	210	684949	684949	0	210	
17	93415	93632	217	684949	684949	0	217	
18	93632	93842	210	684949	684949	0	210	
19	93842	94077	235	684949	684949	0	235	
20	94077	94294	217	684949	684949	0	217	
21								
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29								
30								
31								
Total								

Executive EHS

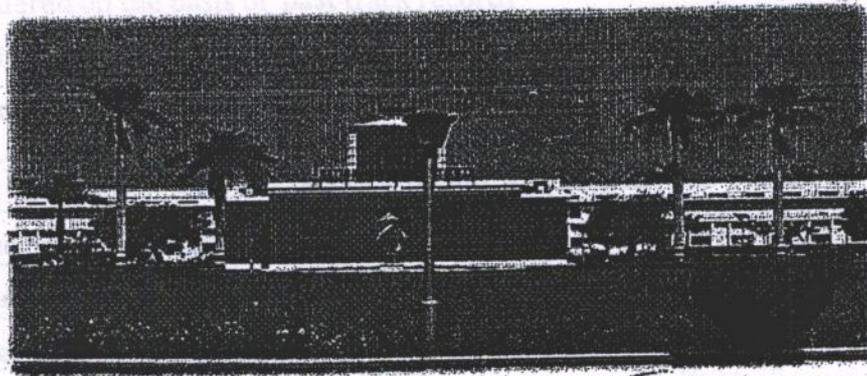
EHS Production Head

UTILIZATION OF TREATED EFFLUENT FOR IRRIGATION PURPOSE

FOR

M/s Bajaj Hindusthan Sugar Ltd.
Village- Gangnauli Post-Tanshipur,
District- Saharanpur, Uttar Pradesh

PREPARED BY:



NATIONAL SUGAR INSTITUTE

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Department of Food & Public Distribution

Kanpur- 208 017 (U.P.) India

Ph. +91-512-2570730, 2570273

Fax. +91-512-2570247

Introduction of factory:

M/s Bajaj Hindusthan Sugar Limited, Gangnauli (Saharanpur), was incorporated in November-2006. At present it is engaged in producing plantation white sugar. It has installed capacity of 10000 TCD. During the period of visit the crushing operation of the factory were closed.

Factory Performance:

S. No.	Particulars	2014-15	2015-16	2016-17	2017-18 as on date of visit 12.5.18
1.	Duration of season (days)	116	103	149	173
2.	Average sugarcane crushed per day (TCD)	5133	4700	5294	5748
3.	Total sugarcane crushed (MT)	460268	322869.3	622152.5	918915.1

1. Visit Undertaken:-

The Factory was visited on 12.05.2018 by Dr. Ashok Kumar, Assistant Professor (Agriculture Chemistry). Factory officials, Shri Satish Kumar (Dy .G.M. - Production), Shri R.P.Singh (Sr. Manager-EHS), Shri Arvind Singh (Asst.. G.M. - Cane) were present during the visit.

2. Observation & Discussions:-

To assess the adequacy of the ETP Plant, a separate visit was paid by the institute officials. The present visit was undertaken during the off season of the factory and, physical observations were made with respect of utilization of treated effluent. The pH of treated effluent was observed i.e. 7.60 & TDS 1610 at ETP laboratory situated in premises of factory, which was in conformity with the CPCB guidelines. However other facilities for analysis of different parameters were not available during the visit so as cross check the data.

- 3. Effluent Generation:** Copies of analysis reports of treated effluent and data communicated to UPPCB server are **attached as Annexure-I.**

01/05/18
21/05/18

Existing arrangement of treatment: Details of different units of ETP with capacity & dimensions attached as **Annexure-II**.

4. **Storage lagoon:** Capacity 7500 KL. Attached as **Annexure-III**.
5. **Cropping pattern of the area:** At command area of M/s Bajaj Hindusthan Sugar Limited, Gangnauli Approx 35000 hectare cultivable area is available and sugar cane is grown as main cash crop. The cropping pattern is as follows:-

A. Wheat – Sugarcane (Plant)- Sugarcane(Ratoon) – 2 Years

B. Paddy – Wheat – Sugarcane (Plant) - Sugarcane (Ratoon)- 2 Years

6. Quantity of effluent available for land application (KL/day):

- a. Installed capacity of factory is 10000 TCD,
- b. Estimated average Effluent generation per day @200 liters/ton of cane crushed
- 2000 KL/day
- c. Net effluent generation left for irrigation after recycle & Reuse treatment – 2000
KL/day
- d. Total treated effluent generated for average crushing for 140 days
(days considered on the basis of past track record)
=140 x 2000= 280000 KL/Crushing Season

7. Characteristics of treated effluent:

S. No.	Particular	(2016-17)	(2017-18)
1.	pH	7.73-8.23	7.59-8.01
2.	BOD	8.99-14.74	15.36-18.51
3.	COD	112.99-129.67	121.92-133.10
4.	TSS	9.78-12.38	14.40-16.59

The above values are as per data transmitted by M/s Bajaj Hindusthan Sugar Limited, Gangnauli to CPCB/UPPCB server through real time monitoring system during crushing season 2016-17 & 2017-2018. The copies are enclosed as **annexure-I**.

8. Command area:

S. No.	Soil texture	Effluent loading rate(KL/hectare/day)
1	Sandy loam	170-225(average 197m ³ /hectare/day or say 200m ³ /hectare /day)

On the basis of soil test report, the Soil of the command area of factory is sandy loam.

9. Command area identified:

S. No.	Total available area (hectare)	Area available at 70 % land efficiency	Distance from unit (Km)	Mode of Effluent Transport
1.	15.0 (Lawn & green belt of the factory)	10.5	With in premises	MS/HDPE pipe line
2.	250 (Farmer land)	175	Within 1.0	HDPE pipe line (Up to Factory out let) After that farmers use their own flexible pipeline for using the water
	Total = 265	185.5		

Details of farmer fields being used /to be used for irrigation purpose with farmer's name, area, village and crops cultivated **attached as Annexure-IV**. During the visit, although the factory was closed, the undersigned visited few fields and intracted with following and conferred use of treated effluent in their field during the season.

S. No.	Name of Farmers	Village	Area (ha)	Crop
1	Veer Singh	Shetalakhera	2.62	Sugarcane
2	Vijendra Tyagi	Nainsov	3.01	Sugarcane

10. Details of crop area:

S. No.	Location/ Village	Total available area (hectare)	Crop area under effluent application (hectare)		
			Kharif	Rabi (Wheat)	Annual (sugar cane)
1.	Lawn & green belt of the factory	15.0	-	-	-
2.	Farmer land	250	-	50	200
	Total	265	-	50	200

11. Yearly total treated water balance with respect to land available for irrigation for different crops keeping in view of the loading rates for different soil textures:

S. No.	Land Particular	Area (Hect.)	Area available at 70 % land efficiency (Hect.)	Water Loading	Irrigation interval (days)	Average Crushing days	Water Requirement KL/annum
1.	Lawn & green belt of the factory	15	10.5	200	10	140	29400
2.	Farmer land (Sugarcane)	200	140	200	15	140	317520
3.	Wheat	250	35	200	25	140	39200
		265	185.5		Total		386120

As discussed in the previous paragraphs even after considering effluent generation @200 liter /ton of cane, the estimated total effluent generation shall be about 280000Kl/crushing season. Thus, the generated effluent from the factory may be completely utilized in irrigation as per the plan submitted by the factory.

12. Effluent application scheme:

- A. STORAGE and transportation:** M/s Bajaj Hindusthan Sugar Limited, Gangnauli, Saharanpur has Lagoon with a capacity of 7500 cubic meters from here it is to be transported to the targeted area through pumps by HDPE underground pipe line and flexible pipeline by farmers to the desired field.
- B. Irrigation schedule & plan of the command area:** The treated effluent is available from November to may depending upon the duration of crushing season which is generally below 140 days (**attached as Annexure-V**). In Gangnauli Area, intensive agriculture is practiced by farmers wherein wheat is immediately sown after ratoon cane harvesting and land is not left vacant. This intensive agriculture requires continuous use of water. The effluent provided to the farmers is a great help to them as it is available on weekly rotation schedule of the farmers.

According to the weather condition of area, the farmers provide irrigation to cane field at 12-15 days intervals. Similarly, wheat is also provided irrigation within 3 week interval. Sugarcane is a crop which requires water in abundant through its life span. After sugarcane, wheat is the major crop of area and it is efficient in taking up moisture of soil. For raising wheat crop successfully, water is required in abundant quantity particularly for germination, crown root initiation, tillering, flowering and grain formation stage.

- C. Agreement with farmers:** The details are attached as **Annexure VI**.
- D. Demonstration farm and trials:** The Cane department of the factory undertakes demonstration of Farm trials regularly to the farmers of the area (Photo Attached). The demonstration is not restricted to cultivation of the new sugarcane varieties but also about the best agricultural practices including irrigation techniques to be practiced during the course of sugarcane cultivation. In each of the demonstration, large no. of the farmers of the command area participates who are imparted the knowledge about such techniques by the staff of the factory.



E. Kishan Gosthi: Gosthis are regularly organized on various aspects of crop production by Factory's cane department. Conservation of natural resources and proper use of treated effluent in irrigation is a regular point of village meeting and farmer Gosthis.

Frequency of such Gosthis is as per following details:

S. No.	Activity	Schedule
1	Kisan Gosthis	Bimonthly
2	Field monitoring	Monthly

The kisan gosthi was organized by the factory in different villages dated on: 15/11/17, 23/12/17, 25/03/17, 27/04/18.



13. **Basic requirement and monitoring schedule:** To monitor the Irrigation system factory has a team under the leadership of Shri Satish Kumar (Dy. GM Production) who co-ordinates with Shri Ram Pratap Singh, Sr. Manager Environment for implementing irrigation plan and monitoring it continuously. The factory also circulates contact nos. of responsible officers to contracted farmers to inform the need of irrigation round the clock.
14. **Technical backup and man power deployed:** M/s Bajaj Hindusthan Sugar Limited, Gangnauli has a backup of technical team for repairing of effluent supply line & daily maintenance requirement. In addition, cane professionals deputed by **M/s Bajaj Hindusthan Sugar Limited, Gangnauli** are guiding and will continue to guide farmers about the use of treated water proficiently. Shri Satish Kumar (Dy. G.M. Production) along-with his technical team looks after the maintenance part.
15. **Physico-chemical properties of soil:** M/s Bajaj Hindusthan Sugar Limited, Gangnauli reported following details with respect to analysis of the soil of the envisaged area where treated effluent is proposed to be used for irrigation purposes. Analysis report of soil is attached as **Annexure-VII**. The analytical details are as given below:

S. No.	Particular	Range
1.	pH	7.12
2.	EC	0.24mhos/cm
3.	Texture	Sandy Loam
4.	Bulk density	1.28 g/cc
5.	Particle density	2.49 g/cc
6.	Porosity	48.59%
7.	Water Holding Capacity	17.6%
8.	Sand	63 %
9.	Silt	25 %
10.	Clay	12 %
11.	Ca	0.48%
12.	Mg	0.26 ppm
13.	Available Sodium as Na	<0.1 ppm
14.	Available Potassium as K	168 Kg/Ha
15.	Available Phosphorous as P ₂ O ₅	32 Kg/Ha
16.	CaCO ₃	0.70 ppm
17.	Chloride as Cl	6.3 ppm
18.	Sulphate as SO ₄	5.6 ppm

CONCLUSION:

1. The irrigation management plan proposed by M/s Bajaj Hindusthan SugarLtd, Gangnauli (Saharanpur, may be considered to be in order to use treated effluent for irrigation for the autumn and spring planted sugarcane and also for wheat. The

proposed system shall be able to cope up with the requirement of utilization of the generated effluent for irrigation purposes.

2. At present, the factory has provided the treated effluent points at a certain location from where the farmers can draw the treated effluent by making own arrangement. The factory may extend the irrigation facilities by providing pipes/channels for effective and extensive use of treated effluent.
3. The factory should strengthen its system for supervising and maintaining the irrigation plan while using the treated effluent. They should clearly prepare a responsibility chart for implementation.
4. Facility for laboratory analysis of treated effluent for various parameters to be established.
5. Since the factory visit was made when there were no crushing operation going on, it shall require validation when the plant is in operation.

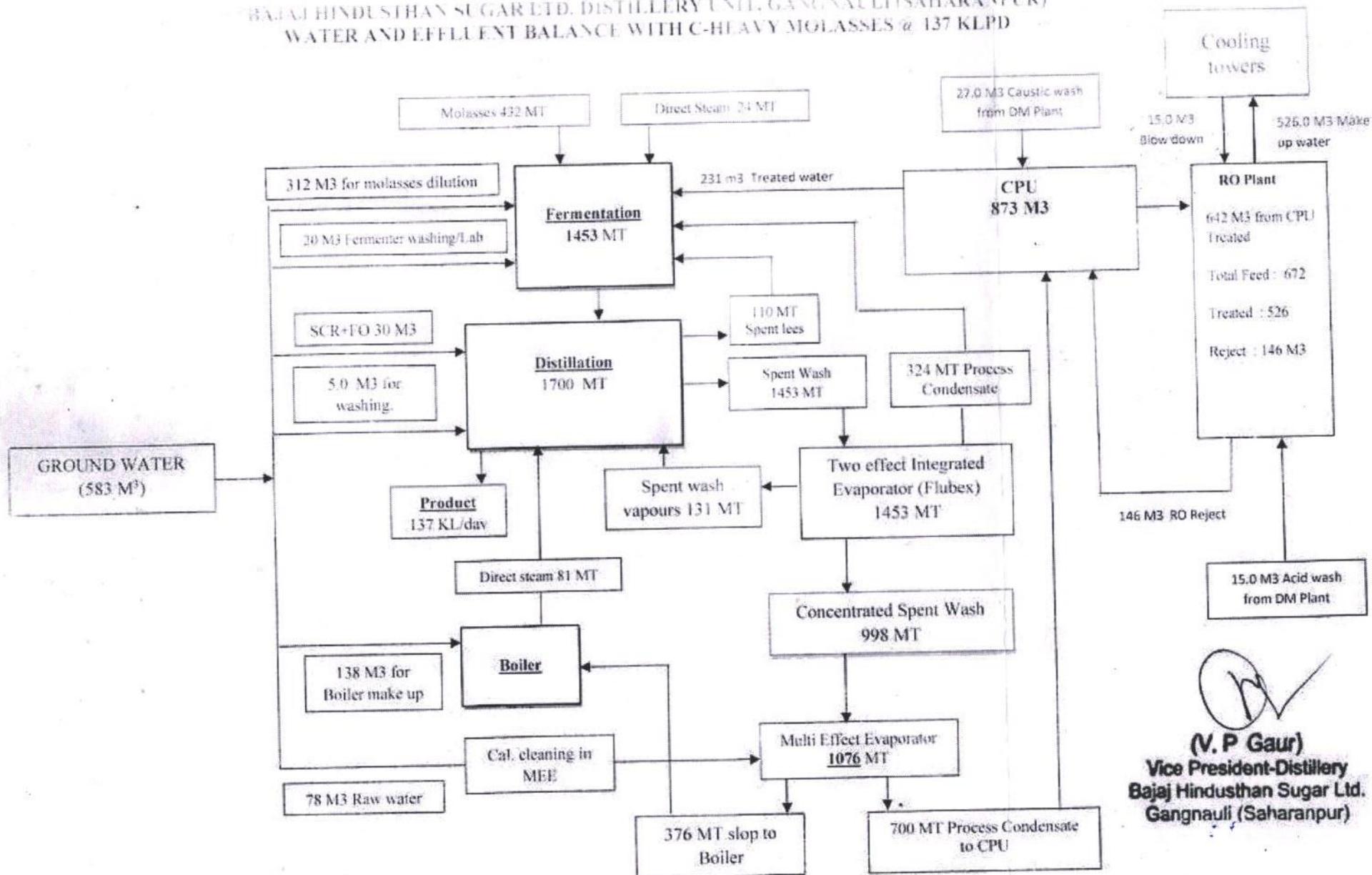
(Signature)
21/05/19

(Dr. Ashok Kumar)

Assistant Professor (Agril. Chemistry)

NATIONAL SUGAR INSTITUTE
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution
Kanpur- 208 017 (U.P.) India

BAJAJ HINDUSTHAN SUGAR LTD. DISTILLERY UNIT, GANGNAULI (SAHARANPUR)
 WATER AND EFFLUENT BALANCE WITH C-HEAVY MOLASSES @ 137 KLPD



(V. P. Gaur)
 Vice President-Distillery
 Bajaj Hindusthan Sugar Ltd.
 Gangnauli (Saharanpur)



Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

169911/UPPCB/Saharanpur(UPPCBRO)/CTO/both/SAHARANPUR/2022

Date: 25/11/2022

To,

M/s

BAJAJ HINDUSTHAN SUGAR LIMITED DISTILLERY UNIT GANGNAULI SAHARANPUR U P

Bajaj Hindusthan Sugar Ltd,vill - Gangnauli, post- tanshipur,Nagal,
Dist- Saharanpur, UP,SAHARANPUR,247551

Application Id-
18620001

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **BAJAJ HINDUSTHAN SUGAR LIMITED DISTILLERY UNIT GANGNAULI SAHARANPUR U P** located at **Bajaj Hindusthan Sugar Ltd,vill - Gangnauli, post-tanshipur,Nagal, Dist- Saharanpur, UP,SAHARANPUR,247551.** subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA **BAJAJ HINDUSTHAN SUGAR LIMITED DISTILLERY UNIT GANGNAULI SAHARANPUR U P** granted for the period from **01/01/2023 to 31/12/2024** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	RS/ETHANOL BY USING C-HEAVY MOLASSES OR	160	Kilo Liters/Day
2	RS/ETHANOL BY USING B-HEAVY MOLASSES/SUGAR SYRUP	200	Kilo Liters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	5.0 KLD	STP	STP
Industrial	ZLD	ETP	ZLD

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

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Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	COD	AS PER E(P) RULES, 1986
2	BOD	AS PER E(P) RULES, 1986
3	pH	AS PER E(P) RULES, 1986
4	OIL AND GREASE	AS PER E(P) RULES, 1986
5	TOTAL SUSPENDED SOLIDS	AS PER E(P) RULES, 1986

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	AS PER E(P) RULES, 1986
2	BOD (mg/L)	AS PER E(P) RULES, 1986
3	TSS (mg/L)	AS PER E(P) RULES, 1986
4	Fecal Coliform (MPN/100ml)	AS PER E(P) RULES, 1986

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	1 X 60 TPH INCINERATION BOILER	SPENT WASH (SLOPE)- 564 MT/DAY AND BEGGASS E-400 MT/DAY	01	Particulate Matter	90 METER STACK HEIGHT FROM GROUND LEVEL ALONG WTH ESP

Emission Quality Standards

S No.	Stack no	Parameters	Standards
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1	01	Particulate Matter	AS PER E(P) RULES, 1986
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In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

PRADEEP SHARMA

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SHARMA

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5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

- 1- This consent is valid for the production capacity of RECTIFIED SPIRIT/ETHANOL-160 KL/DAY BY USING RAW MATERIAL C-HEAVY MOLASSES-727 MT/DAY OR RECTIFIED SPIRIT/ETHANOL-200 KL/DAY BY USING RAW MATERIAL B-HEAVY MOLASSES-666 MT/DAY/SUGAR SYRUP-645 MT/DAY at site VILLAGE- GANGNAULI, POST-TANSHIPUR, TEHSIL-DEOBAND, DISTRICT-SAHARANPUR, U.P.
- 2- The industry must complied the conditions of NOC issued to unit from the UPGWD for abstraction of ground water.
- 3- No plant and machinery shall be installed in the industry without obtaining CTE from UPPCB.
- 4- This consent is valid only for Zero Liquid Discharge (ZLD). No effluent is allowed to discharge outside the factory premises.
- 5- In case of any change in production capacity, process, raw material use etc. the industry will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. Pollution Control Board.
- 6- As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-110018/01/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice Husk/Biomass/Agriculture Refuse/Bio Fuel Pellets/Bio Briquettes as per direction given by CAQM.
- 7- The unit must submit the copy of TSDF agreement in the Board within a month.
- 8- The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
- 9- The E.T.P. unit operation line up Strengthening is to be maintained.
- 10- The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.
- 11- Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
- 12- The industry shall strictly comply with conditions mentioned in the charter on CREP prepared by CPCB.
- 13- Industry shall maintain Online Continuous Effluent and emission Monitoring System (OCEMS) on ETP

and stack & connect it with SPCBs and CPCB server, before start of production as per the direction of CPCB.

14- Industry shall install PTZ camera at each strategic location such as MEE, effluent storage lagoon etc. for monitoring purpose. The URLs and password shall be provided to the Board.

15- Industry shall ensure the compliance of office memorandum dated 28.08.2019 issued by MoEF&CC, Govt. of India and detail of Fly ash disposal shall be submitted on quarterly basis to UPPCB.

16- The unit shall submit the audited balance sheet for the current year and the details of fees deposited during last three years within a month.

17- The industry shall install electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and recycled treated effluent. The treated effluent from the Effluent Treatment Plant shall be used completely in the manufacturing process.

18- Industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

19- Industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.

20- The industry shall comply the provisions of Hazardous and Other Waste (Management and Transboundary Movement) Rules 2016 and shall obtain authorization for the disposal of hazardous waste.

21- The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/ compliance report should be sent to the Board within One month.

22- The industry shall provide adequate arrangement for fighting the accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.

23- If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.

24- The storage capacity of the lagoons installed for more than 7 days holding capacity of the concentrated spent wash shall be dismantled within one months and progress submitted to the Board.

25- Bio Composting shall not be done in the industry. The spent wash generated from the industry shall be used completely in Incineration Boiler. No effluent is allowed to discharge outside the factory premises.

26- All generate thin Slope shall be used in MEE and Incineration Boiler.

27- Any source of emission other than that mentioned in the consent seeking application will not be permitted by the Board.

28- The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

29- Industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986.

30- The industry shall operate 60 TPH Incineration Boiler with ESP and 90 meter stack height as per norms. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended.

31- Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 and on quarterly basis to the Board.

32- Industry shall submit analysis reports from a certified / approved laboratory under E.P. Act 1986 within a month and on quarterly basis to the Board.

33- The unit shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

34- The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability.

PRADEEP SHARMA

Digitally signed by PRADEEP

SHARMA

Date: 2022.12.02 14:23:35 +05'30'



UTTAR PRADESH POLLUTION CONTROL BOARD
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Ref. No : 11995/UPPCB/Saharanpur(UPPCBRO)/HWM/SAHARANPUR/2020 Dated:
25/06/2020

To,

M/s Bajaj Hindusthan Sugar Limited, Distillery Unit, Gangnauli, Saharanpur , U.P.
Bajaj Hindusthan Sugar Limited, Distillery Unit, Village- Gangnauli, Post- Tanshipur, Dist-
Saharanpur ,SAHARANPUR,247551
Tehsil :Deoband
District :SAHARANPUR

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 11995 and 25/06/2020 .
2. Reference of application (No. and date) 8628169 and 03/06/2020 .
3. Mr VED PRAKASH GAUR of M/s Bajaj Hindusthan Sugar Limited, Distillery Unit, Gangnauli, Saharanpur , U.P. is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at within premises .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Schedule-I, Cat. 5.1 Used or spent oil	Used or Spent Oil mixed with moist baggasse and incinerated in own boilers	1 Ton/Annum

1. The authorization shall be valid for a period of 24/06/2025 from the date of issue of this letter

2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .

6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .

B Specific Conditions of Authorization

1. The unit will submit the proof of depositing the requisite processing fees of application in a month otherwise this authorization will stand automatically cancelled.
2. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers/bags shall be provided with a general label as given in Form 8. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.
3. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested. Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.
4. It is brought to your notice that as per the order dated 14.11.2003 passed by the Hon'ble Supreme Court in W.P. (c) 657 of 1995, no industry covered under Hazardous Waste (Management and Handling) Rules, 1989 (as amended) shall be allowed to operate without valid authorisation. It is also provided in the same order that industries which are not complying with the conditions shall not be allowed to operate. Hence in case you fail to apply for authorisation before its expiry or fails to comply with conditions of the earlier authorisation issued to you, closure order shall be issued against your industry without any further notice.
5. The applicant must file returns on prescribed Form 4 along with a compliance report of this letter. You should also maintain records on Form-3 and present it to Board's inspecting officials.
6. In case of occurrence of an accident, complete details on Form-11 must be sent to U.P. Pollution Control Board at the earliest along with details of mitigative and remedial measures taken.
7. It is also the mandatory duty of the occupier of industry as well as operator of a facility to develop suitable waste treatment and disposal facility and the design of the facility must be approved by the Board. Details along with the project report must be sent in this regard within fifteen days of receipt

of this letter, otherwise the industry shall become member of a common TSDF and the industry shall start sending the Hazardous waste already stored along with the Hazardous waste generated at present at this TSDF. The proof of valid membership of TSDF along with proof of disposal of hazardous waste to TSDF shall be sent to U.P. Pollution Control Board within three months.

8. The authorised person shall not receive, collect, or store any hazardous waste from any unauthorised occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorisation of the Board.

9. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers of hazardous chemicals such as flammable, corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10. Proposal regarding waste minimization and reuse of wastes must be sent. Details of any recovery/ reuse system must be sent within two months.

11. It is within the powers and functions of the U.P. Pollution Control Board to suspend/ cancel the authorization issued under the Rule- 6(2) of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12. The stored waste shall not be taken out of the storage area except with the written permission of the State Pollution Control Board in this regard.

13. You are directed to display online data outside the main factory gate with regards to quantity and nature of hazardous chemicals being handled in the plant including waste water and air emissions and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within fifteen days of receipt of this letter.

14. It is the mandatory duty of the authorised person to comply with the guideline for transportation of hazardous waste in accordance with Rule 18 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Guidelines in this regard have been issued by Central Pollution Control Board from time to time.

15. You are directed to provide the complete details regarding the quantity of hazardous waste stored in the factory premises within a month.

16. You are directed to provide all hazardous waste generated in the factory to any TSDF operating in the state for the treatment and disposal and send the compliance report to the U.P. Pollution Control Board at the earliest.

17. Status report of hazardous waste stored in premises available storage capacity and future action plan for permanent safe disposal of hazardous waste shall be submitted within one month.

18. Ground water monitoring report of premises shall be submitted within one month.

19. Industry will follow the various provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Nishi Kumar
Chauhan

(Authorized Signatory)

Digitally signed by Nishi Kumar
Chauhan
Date: 2020.06.29 16:16:46 +05'30'

UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P. Pollution Control Board, Saharanpur for information and necessary action.

Production from Jan'24 to March'24 - Gangnauli Distillery

Date	Total alcohol production
	KL/day
1-Jan-2024	160.00
2-Jan-2024	160.00
3-Jan-2024	160.00
4-Jan-2024	160.00
5-Jan-2024	160.00
6-Jan-2024	160.00
7-Jan-2024	129.08
8-Jan-2024	0.00
9-Jan-2024	0.00
10-Jan-2024	0.00
11-Jan-2024	0.00
12-Jan-2024	0.00
13-Jan-2024	160.00
14-Jan-2024	160.00
15-Jan-2024	160.00
16-Jan-2024	160.00
17-Jan-2024	135.00
18-Jan-2024	135.00
19-Jan-2024	135.00
20-Jan-2024	135.00
21-Jan-2024	135.00
22-Jan-2024	135.00
23-Jan-2024	135.00
24-Jan-2024	114.00
25-Jan-2024	135.00
26-Jan-2024	135.00
27-Jan-2024	135.00
28-Jan-2024	135.00
29-Jan-2024	135.00
30-Jan-2024	135.00
31-Jan-2024	135.00
	3733.080

Date	Total alcohol production
	KL/day
1-Feb-2024	135.00
2-Feb-2024	135.00
3-Feb-2024	135.00
4-Feb-2024	135.00
5-Feb-2024	135.00
6-Feb-2024	135.00
7-Feb-2024	135.00
8-Feb-2024	135.00
9-Feb-2024	135.00
10-Feb-2024	135.00
11-Feb-2024	135.00
12-Feb-2024	135.00
13-Feb-2024	135.00
14-Feb-2024	135.00
15-Feb-2024	135.00
16-Feb-2024	135.00
17-Feb-2024	135.00
18-Feb-2024	135.00
19-Feb-2024	135.00
20-Feb-2024	135.00
21-Feb-2024	135.00
22-Feb-2024	135.00
23-Feb-2024	135.00
24-Feb-2024	135.00
25-Feb-2024	135.00
26-Feb-2024	135.00
27-Feb-2024	135.00
28-Feb-2024	135.00
29-Feb-2024	135.00
	3915.000

Date	Total alcohol production
	KL/day
1-Mar-2024	135.00
2-Mar-2024	135.00
3-Mar-2024	135.00
4-Mar-2024	135.00
5-Mar-2024	137.91
6-Mar-2024	0.00
7-Mar-2024	0.00
8-Mar-2024	0.00
9-Mar-2024	0.00
10-Mar-2024	0.00
11-Mar-2024	85.00
12-Mar-2024	135.00
13-Mar-2024	135.00
14-Mar-2024	135.00
15-Mar-2024	135.00
16-Mar-2024	135.00
17-Mar-2024	135.00
18-Mar-2024	135.00
19-Mar-2024	135.00
20-Mar-2024	135.00
	1977.91

Total Production from Jan'24 to 20th March'24	KL	9625.99
Working Days	Day	70
Average production	KL/Day	137.5



(V. P. Gaur)
Vice President-Distillery
Bajaj Hindusthan Sugar Ltd.
Gangnauli (Saharanpur)

Annexure-8

H bajaj hindusthan sugar Ltd
 DAILY WATER CONSUMPTION

Jan-2024

Date	TUBE WELL NO. 1		Water Consumed in KL/Day	TUBE WELL	
	Initial Reading	Final Reading		Initial Reading	Final Reading
1	276964	276964	0	449278	
2	276964	276964	0	449948	
3	276964	276964	0	450588	
4	276964	276964	0	451248	
5	276964	276964	0	451898	
6	276976	276976	12	452563	
7	276976	276976	0	453198	
8	276976	276976	0	453838	
9	276976	276976	0	454418	
10	276976	276976	0	454418	
11	276976	276976	0	454418	
12	276976	276976	0	454418	
13	276976	276976	0	454418	
14	276976	276976	0	455078	
15	276976	276976	0	455793	
16	276976	276976	0	456473	
17	276976	276976	0	457163	
18	276976	276976	0	457868	
19	276976	276976	0	458556	
20	276976	276979	3	459266	
21	276979	276979	0	459950	
22	276979	276979	0	460600	
23	276979	276979	0	461242	
24	276979	276979	0	461861	
25	276979	276979	0	462541	
26	276979	276979	0	463181	
27	276979	276979	0	463892	
28	276979	276979	0	464477	
29	276979	276979	0	465057	
30	276979	276979	0	465739	
31	276979	276979	0	466339	
Total			15	466339	

Executive EHS

 Gangnauli (Saharanpur) U.P.
 LOG BOOK

NO. 2. ISW BOUT	Final Reading	Water Consumed in KL/Day	Total Water Consumption in KL/Day	Remarks if any
450588	640	640		
451248	660	660		
451898	650	650		
452663	665	665		
453198	635	647		
453838	640	640		
454418	580	580		
454418	0	0		
454418	0	0		
454418	0	0		
455078	660	660		
455793	715	715		
456473	680	680		
457163	690	690		
457868	705	705		
458556	688	688		
459266	710	710		
459950	684	687		
460600	650	650		
461242	642	642		
461861	619	619		
462541	680	680		
463181	640	640		
463892	711	711		
464477	585	585		
465057	580	580		
465739	682	682		
466339	600	600		
466959	620	620		
	17681	17696		

Production Head

H bajaj hindusthan sugar

DAILY WATER CONSUMPTION

Gangnauli (Saharanpur) U.P.

MAR-2023

Date	TUBE WELL NO. 1		Water Consumed in KL/Day	TUBE WELL NO. 2	
	Initial Reading	Final Reading		Initial Reading	Final Reading
1	276979	276979	0	482120	482635
2	276979	276979	0	482635	483145
3	276979	276979	0	483145	483682
4	276979	276979	0	483682	484202
5	276979	276979	0	484202	484316
6	276979	276979	0	484316	484316
7	276979	276979	0	484316	484316
8	276979	276979	0	484316	484316
9	276979	276979	0	484316	484666
10	276979	276979	0	484666	485046
11	276979	276979	0	485046	485539
12	276979	276979	0	485539	486092
13	276979	276980	1	486092	486606
14	276980	276983	3	486606	487126
15	276983	276983	0	487126	487636
16	276983	276993	10	487636	487989
17	276993	276993	0	487989	488539
18	276993	276993	0	488539	489059
19	276993	276993	0	489059	489589
20	276993	276993	0	489589	490099
21			0	489589	
22					
23					
24					
25					
26					
27					
28					
29					
30					
31					
Total					

Executive EHS

LOG BOOK

Date	TUBE WELL NO. 1		Water Consumed in KL/Day	TUBE WELL NO. 2		Total Water Consumption in KL/Day	Remarks if any
	Initial Reading	Final Reading		Initial Reading	Final Reading		
				482635	515	515	
				483145	530	530	
				483682	517	517	
				484202	520	520	
				484316	114	114	
				484316	0	0	
				484316	0	0	
				484316	0	0	
				484666	350	350	
				485046	380	380	
				485539	493	493	
				486092	553	553	
				486606	514	515	
				487126	520	523	
				487636	510	510	
				487989	353	363	
				488539	550	550	
				489059	520	520	
				489589	530	530	
				490099	510	510	

Production Head

8/3/2021

NOC Application Form



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

VALID UP TO : 28/07/2026

Registration No.: 202105000277			
Name of the Owner	VED PRAKASH GAUR		
Address of the Applicant	Bajaj Hindusthan Sugar Limited, Distillery Unit, Village- Gangnauli, Post- Tanshipur	Application Form Serial No.	SRNP0521RIN0008
Date of Submission	26/05/2021	Specimen Signature	
Company Name	BAJAJ HINDUSTHAN SUGAR LIMITED DISTILLERY UNIT GAN	Company Address	Bajaj Hindusthan Sugar Ltd,vill - Gangnauli, post-
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	21-4/5124/JP/IND/2018	Issue Date निर्गमन तिथि	17/03/2018
Expiry Date अंतिम तिथि	17/03/2020		
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Location Particulars			
District	Saharanpur	Block	NAGAL
Plot No./Khasra No.	Existing premises khasra detail attached	Municipality/Corporation	No
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2006		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	149.96
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	25.00
Operational Device	Electric Motor	Rate of Withdrawal (m ³ /hr.)	150.00

8/3/2021

NOC Application Form

Date of Energization (In Case of Electric Pump)		01/04/2006	
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	150.00	Maximum Allowable Running Hours Per Day:	2.00
Maximum Allowable Annual Extraction of Ground Water:			109500
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	We have applied for NOC in CGWA on dated 17/3/2018. Further it is recommended from Regional office, CGWA Lucknow to Delhi. It is pending with NGT order and new guidelines		
Against Case			

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for running hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

Place:

Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of three years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
 - Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
 - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
 - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
 - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

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NOC Application Form

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site-specific requirement regarding safety and access for measurement may be taken care off.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- (13) Any other condition imposed by the concerned Authority
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

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यह अनापत्ति प्रमाणपत्र किसी प्राधिकारी द्वारा प्रमाणित नहीं है। इसे मात्र पूर्वावलोकन के उद्देश्य से प्रयोग किया जाना चाहिए।

Date of Construction/Sinking of the Well	01-04-2015		
Type of Well	Tube Well/Boring	Depth of the Well (in meter)	143.90
Purpose of well	Industrial	Assembly Site (For Tube Well)	
Sector/Location (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	25.00
Operational Details	Electric Motor	Rate of Withdrawal (m ³ /hr.)	150.00

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NOC Application Form



GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)
VALID UP TO : 28/07/2026

Registration No.: 202105000278

Name of the Owner	VED PRAKASH GAUR		
Address of the Applicant	Bajaj Hindusthan Sugar Limited, Distillery Unit, Village- Gangnauli, Post- Tanshipur	Application Form Serial No.	SRNP0521RIN0009
Date of Submission	26/05/2021	Specimen Signature	
Company Name	BAJAJ HINDUSTHAN SUGAR LIMITED DISTILLERY UNIT GAN	Company Address	Bajaj Hindusthan Sugar Ltd,vill - Gangnauli, post-
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	21-4/5124/UP/IND/2018	Issue Date निर्गमन तिथि	17/03/2018
Expiry Date अंतिम तिथि	17/03/2020		
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Location Particulars			
District	Saharanpur	Block	NAGAL
Plot No./Khasra No.	Existing premises khasra detail attached	Municipality/Corporation	No
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2006		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	149.96
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	25.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	150.00

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NOC Application Form

Date of Energization (In Case of Electric Pump)		01/04/2006	
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	150.00	Maximum Allowable Running Hours Per Day:	3.00
Maximum Allowable Annual Extraction of Ground Water:			164250
Reason for renewal of N.O.C. एन.ओ.सी. के नवीनीकरण का कारण	We have applied for NOC in CGWA on dated 17/3/2018. Further it is recommended from Regional office, CGWA Lucknow to Delhi. It is pending with NGT order and new guidelines		
Against Case			

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for running hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

Place:

Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
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8/3/2021

NOC Application Form

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REGIONAL LABORATORY SAHARANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 33/18, Kapil Vihar, Near Vishwa Karma Chowk, Saharanpur

Stack Emission Test Report

Ref No.25483652/Saharanpur/2024

Date: 18/04/2024

- 1- Name & Address of Industry: BAJAJ HINDUSTHAN SUGAR LIMITED DISTILLERY UNIT GANGNAULI SAHARANPUR U P, Bajaj Hindusthan Sugar Ltd,vill - Gangnauli, post- tanshipur,Nagal, Dist- Saharanpur, UP,SAHARANPUR,247551
- 2- Sample Collected By: Mahendra Singh ,JE
- 3- Date of Monitoring: 21/03/2024
- 4- Source of Sampling: Stack
- 5- Stack attached to: Boiler
- 6- Stack Height: 42 Mtr.
- 7- Total No. of Boiler: 01
- 8- Capacity of Boiler: 45 TPH
- 9- Fuel used: Slopers & Baggaas
- 10- Quantity of Fuel used: 720 MT/D
- 11- Flue Gas Velocity: 7.1 m/s m/s
- 12- Air Pollution Control Device: ESP
- 13- Other remarks (if any):
- 14- Further details of sample location and Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	Suspended Particulate Matter	mg/Nm ³	120.4	150

Note: The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

Analysed by-
[N M Tripathi SA]

Authorised Signatory-
N M Tripathi (ASO)

Nagendra Mani Tripathi
Digitally signed by Nagendra Mani Tripathi
 Date: 2024.04.18 11:20:06 +05'30'

Yogender Kumar
Digitally signed by Yogender Kumar
 Date: 2024.04.18 11:21:09 +05'30'
 Regional Officer

Annexure - 11

Bajaj Hindusthan Sugar Limited, Gangnauli Saharanpur Sugar Unit Water balance

Consented Capacity (TCD)	10000
Consented Effluent Discharge	2000
Average Cane Crushed (TCD) KLD	5079.6
Average Effluent Generation (KLD)	718.62

Water Input	
From Cane (KLD)	3408.4
From Tube Well (KLD)	214.22
Total	3622.62

Water Out/ loss from Process	
With product /by Products (KLD)	884
Evaporation and Flash loss (KLD)	1956
Net Balance as Effluent (KLD)	719
Domestic (KLD)	64
Total	3623
Domestic Use (KLD)	64

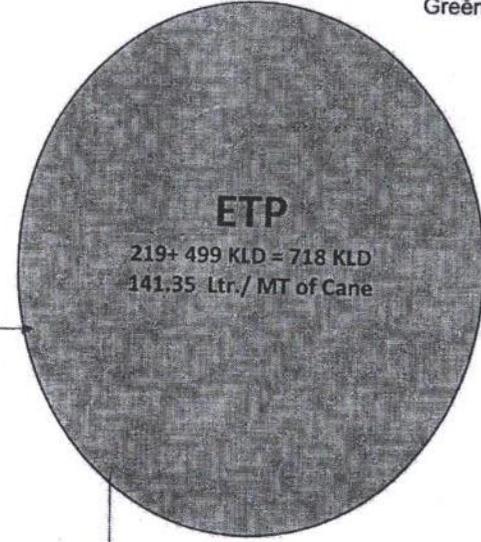
MT/DAY	
Daily cane crushed	5079.57
WATER FROM CANE	3408.39

KLD/DAY	
TUBE-WELL WATER	214.22
Industrial Use	150.22
Lab	5
DM plant & Cooling	145

Water loss through product & By product	
WATER LOSS IN BAGASSE (BAGASSE 26.44%, MOISTURE 50%)	672
WATER LOSS IN FILTER CAKE (FILTER CAKE 4.8%, MOISTURE 73%)	178
WATER LOSS IN MOLASSES (MOLASSES 4.8%, MOISTURE 14%)	34
Total	884

50 KLD to STP

Green Belt



Bajaj Hindusthan Sugar Limited
Unit-Gangnauli, Post. Tanshipur
Distt. Saharanpur (U.P.)
Pin Code-247551



Evaporation & Flash losses	
EVAPORATION LOSS & DRIFT LOSS PROCESS COOLING TOWER	1230
Loss through Cogen cooling Tower Evaporation/ drift Loss	179
Loss through Cooling Tower Mill & Boiling House	157
Loss through mini cooling tower (excess hot condensate cooling)	60
Through wet scrubber & flash losses/ steam venting	330
Total	1956

Effluent Generation	
Effluent from MILL HOUSE	96
Effluent From Boiling House	228
Effluent from Boiler blow down & DM Plant	175
SPRAY POND BLOW DOWN	219
EFFLUENT TO ETP	718.24

Total Water going to ETP	718
---------------------------------	------------

Bajaj Hindusthan Sugar Limited
Lucknow
GST Reg No. 09AAACB4351J1ZQ

M/s
SURYA TRADERS
VILL GANGNOLI NAGAL
247554 SAHARANPUR
GST Reg No. 09BKKPK3248P1ZG

Contract confirmation

Number/Date
40018574 / 04.03.2024
Reference no./Date
as per mail dated 04.03.2024
Cust. no.
1031264
Validity period
04.03.2024 bis 31.03.2024

Currency INR
Terms of payment Payable immediately without deduction

Terms of delivery EXW Gangnauli Distillery

(Old Sale Contract No. 40018360 closed due to revision in rates of
Bottom Ash New Sale contract made as per MOM dated 01.03.2024).

Terms & Conditions :

Security Amount : Party to deposit Rs. 05.00 lacs (Five Lacs only) as
interest free deposit.

Payment : 100 % advance.

Sale contract validity is till end of this season / one year which one
is earlier.

M/s
 SURYA TRADERS
 VILL GANAGOLI INDIA
 541204 SAHARAPUR
 GST Reg No. GJNPK123456789

Contract no. 123456789
 Invoice no. 40018574 / 04.03.2024
 Invoice date 04.03.2024
 Invoice valid till 04.03.2024

Doc. no./Date
 40018574 / 04.03.2024

Page
 2

Product : Fly Ash and Bottom Ash

Process the sale invoice as per SAP/CIT guideline.

Item	Material	Qty	Description	Price	Price unit	Value
000010	ASH10001		FLY ASH			
		3,000.00 MT		700.00		2,100,000.00
	IN:Central GST -			2.500	%	52,500.00
	IN: State GST # 0			2.500	%	52,500.00
	IN:206C(1H) Goods			0.100	%	2,205.00
	Tax Exempted				%	
000020	ASH10002		BOTTOM ASH			
		3,500.00 MT		50.00		175,000.00
	IN:Central GST -			9.000	%	15,750.00
	IN: State GST # 0			9.000	%	15,750.00
	IN:206C(1H) Goods			0.100	%	207.00
	Tax Exempted				%	
Final amount						2,413,912.00

FOR- Bajaj Hindusthan Sugar Limited

(AUTHORISED SIGNATORY)



Contract Confirmation

Contract No. _____
Date of Contract _____
Quantity of Sugar _____
Contract Period _____
Contract Price _____
Contract Location _____

Contract Description
This contract is for the supply of sugar to Bajaj Hindusthan Sugar Limited, for the purpose of _____
The quantity of sugar to be supplied is _____
The contract price is _____
The contract period is from _____ to _____
The contract location is _____

Contract Terms and Conditions
The terms and conditions of this contract are as follows:
1. The quantity of sugar to be supplied is _____
2. The contract price is _____
3. The contract period is from _____ to _____
4. The contract location is _____

Contract Signature
This contract is signed by _____
Contract Date: _____